

ORISSA HIGH COURT**FILING REPORT AS ON :17/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010177/2022	BAPUNI @ RASHMI RANJAN DHAL VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /286 /2022 J.M.F.C.,SORO(Baleshwar) CT/0000629/2022
2	BLAPL/0010178/2022	SIBA PRASAD JENA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /499 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000066/2021
3	BLAPL/0010179/2022	NITYANANDA MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /124 /2020 A.D.J.,NAYAGARH(Nayagarh *) ST/0000085/2021
4	BLAPL/0010180/2022	CHANDRA HANTAL VS STATE OF ODISHA	SACHIDANANDA DASH VS	SEMILLIGUDA /130 /2022 JMFC, SEMILLIGUDA(Koraput) GR/0000284/2022
5	BLAPL/0010181/2022	BABU @ PRADIPTA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /284 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) TR/0000312/2022
6	BLAPL/0010182/2022	SANTOSH KUMAR VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	R.UDAYAGIRI /29 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000041/2021
7	BLAPL/0010183/2022	SANKAR KHATEI @ SHANKAR KHATEI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	/ /0 J.M.F.C.,KABISURYANAGAR(Ganjam) 2(A)CC/0000222/2022
8	BLAPL/0010184/2022	MANOJ KUMAR JHAMPU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /69 /2022 A.D.J., GUNUPUR(Rayagada *) TR/0000096/2022
9	BLAPL/0010185/2022	SAGAR @ PRAVAKAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /521 /2022 J.M.F.C.,BUGUDA(Ganjam) GR/0000517/2022
10	BLAPL/0010186/2022	GAJAPATI RANA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	TARBHA /32 /2018 DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonapur *) SC/0000046/2018
11	BLAPL/0010187/2022	JAGA @ SANJIB KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAGARH /149 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh *) GR/0000617/2022

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12	BLAPL/0010188/2022	TRILOCHAN RAY CHETTY @ TRILOCHAN RAI CHETTY VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	POTTANGI /129 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000110/2022
13	BLAPL/0010189/2022	TIKAMANI @ TIKA MEHER VS STATE OF ODISHA	NIRANJAN PANDA VS	BAUNISUNI /15 /2022 A.D.J.,BOUDH(Baudh *) ST/0000050/2022
14	BLAPL/0010190/2022	DHIRAJ KUMAR TURUK @ SINKU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /129 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000110/2022
15	BLAPL/0010191/2022	SAIFUL KHAN @ SARIFUL @ RAHIL VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /149 /2021 () //
16	BLAPL/0010192/2022	RAMESH CHANDRA SAHOO @ MILAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KANAS /103 /2021 () //
17	BLAPL/0010193/2022	SAMBHUNATH BANDHA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BHADRAK RURAL /197 /2022 () //
18	BLAPL/0010194/2022	DHIREN SAHU VS STATE OF ODISHA(HOME DEPARTMENT)	JUGALA KISHORE PANDA VS	MANAMUNDA /198 /2022 () //
19	BLAPL/0010195/2022	RAHUL NAIK @ PABITRA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /226 /2019 () //
20	BLAPL/0010196/2022	DINESH DAS CHETTIAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 () //
21	BLAPL/0010197/2022	RAMESH MOHANTY @ RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	NIALI /33 /2017 () //
22	BLAPL/0010198/2022	RASHMI RANJAN HOTA VS STATE OF ODISHA	SUDHANSU SEKHAR PANDA VS	BHADRAK TOWN /31 /2022 () //
23	BLAPL/0010199/2022	RAKESH BISOYI	GOPAL KRISHNA NAYAK	GANGAPUR (BHANJANAGAR) /370 /2022

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		VS	VS	()
24	BLAPL/0010200/2022	STATE OF ODISHA HIMANSU BALIARSINGH	SMRUTI RANJAN MOHAPATRA	// LAXMISAGAR P.S. /406 /2021
		VS	VS	()
25	BLAPL/0010201/2022	STATE OF ODISHA BADRINARAYAN PATRA	ARIJEET MISHRA	// GHASIPURA /129 /2022
		VS	VS	()
26	BLAPL/0010202/2022	STATE OF ODISHA SHYAMA HANTAL	RAJIB LOCHAN PATTNAIK	// ORKEL /170 /2022
		VS	VS	()
27	BLAPL/0010203/2022	STATE OF ODISHA CHHATISH NAYAK	PARSURAM PANDA	// BARIA /64 /2022
		VS	VS	()
28	BLAPL/0010204/2022	STATE OF ODISHA AJAY MINZ	ARUN KUMAR BUDHIA	// RAJGANGPUR /90 /2021
		VS	VS	()
29	BLAPL/0010205/2022	STATE OF ODISHA FADI @ KRUTATHA NAIK	ARUN KUMAR DAS (1)	// BOUDH /168 /2015
		VS	VS	()
30	BLAPL/0010206/2022	STATE OF ODISHA SRIMANTA KUMAR SETHI	KAILASH CHANDRA SATAPATHY	// BALASORE VIGILANCE /26 /2022
		VS	VS	()
31	BLAPL/0010207/2022	STATE OF ODISHA(VIG.) GOLAKA BIHARI BISOYI	SANTOSH KUMAR MAHANTY	// SURADA /303 /2022
		VS	VS	()
32	BLAPL/0010208/2022	STATE OF ODISHA PARSHU PRADHAN @ PARSHURAM PRADHAN	NIRA SUNDAR PANDA	// JATNI P.S. /297 /2022
		VS	VS	()
33	BLAPL/0010209/2022	STATE OF ODISHA CHANDURI NAYAK	ASWINI KUMAR KARMI	// NAYAPALLI P.S. /616 /2022
		VS	VS	()
34	BLAPL/0010210/2022	STATE OF ODISHA KABULA KHAN	MANORANJAN ACHARYA	// / /0
		VS	VS	()

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35	BLAPL/0010211/2022	STATE OF ODISHA BASANTA PANDAB VS	NILAKANTHA DAS VS	// SUNDARGARH TOWN /168 /2022 ()
36	BLAPL/0010212/2022	STATE OF ODISHA MOHAMMAD ASLAM KHAN VS	M.M.SWAIN VS	// PADMAPUR /45 /2021 ()
37	BLAPL/0010213/2022	STATE OF ODISHA PRAKASH MALLIK @ TUKULU VS	ARIJEET MISHRA VS	// BINJHARPUR /469 /2022 ()
38	BLAPL/0010214/2022	STATE OF ODISHA JITU KISAN VS	UNMESH CHANDRA JENA VS	// REAMAL /462 /2022 ()
39	BLAPL/0010215/2022	STATE OF ODISHA MUSA @ ANIRUDHA NAIK @ ANIRUDHA NAIK VS	KEDAR SANKAR SAHU VS	// BALIMI /133 /2022 ()
40	BLAPL/0010216/2022	STATE OF ODISHA JADU BEHERA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /415 /2022 ()
41	BLAPL/0010217/2022	STATE OF ODISHA PARAMANANDA NAYAK VS	SMRUTI RANJAN MOHAPATRA VS	// BANKI /261 /2018 ()
42	BLAPL/0010218/2022	STATE OF ODISHA BISHAL NAG VS	SUJAY SHANKER SINGH DEO VS	// KESINGA /215 /2022 ()
43	BLAPL/0010219/2022	STATE OF ODISHA DAMBARUDHAR NAG VS	SUJAY SHANKER SINGH DEO VS	// KOKSARA /150 /2020 ()
44	BLAPL/0010220/2022	STATE OF ODISHA RAJU @ GORA @ RAJENDRA SETHI VS	DHARMENDRA SETHY VS	// BERHAMPUR /68 /2022 ()
45	BLAPL/0010221/2022	STATE OF ODISHA TAPAS SARDAR VS STATE OF ODISHA	SANJEEV UDGATA VS	// MATHILI /110 /2020 () //

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46	BLAPL/0010222/2022	SK. ASGAR VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	ERASAMA /163 /2022 () //
47	BLAPL/0010223/2022	SUNIL PATRA @ TITU PATRA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BARBIL /217 /2022 () //
48	BLAPL/0010224/2022	BITU @ ABINASH BEHERA VS STATE OF ODISHA	UDIT RANJAN JENA VS	KHAPRAKHOL /152 /2021 () //
49	BLAPL/0010225/2022	SHYAM ORAM VS STATE OF ODISHA	UMAKANTA BARIK VS	UDITNAGAR /62 /2022 () //
50	BLAPL/0010226/2022	SATYA PRAKASH GURU VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	KUJANGA /210 /2022 () //
51	BLAPL/0010227/2022	BISHNU MAJHI @ BITU VS STATE OF ODISHA	J.N.PANDA VS	BHAWANIPATNA TOWN /335 /2021 () //
52	BLAPL/0010228/2022	RAVI DANGI VS STATE OF ODISHA	DIPTI REKHA NANDA VS	/ /0 () //
53	BLAPL/0010229/2022	LAXMAN NAIK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /242 /2022 () //
54	BLAPL/0010230/2022	BISHU @ SANGRAM KESHARI BEHERA VS STATE OF ODISHA	NIHAR RANJAN OJHA VS	KHANDAGIRI P.S. /484 /2022 () //
55	BLAPL/0010231/2022	BHUBAN SAUNTA VS STATE OF ODISHA	BABITA SAHU VS	/ /0 () //
56	BLAPL/0010232/2022	PRADEEP KUMAR GOUDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	BADABAZAR /209 /2022 () //
57	BLAPL/0010233/2022	SUNIL KUMAR SWAIN	BHARAT JALLI	BERHAMPUR CYBER CRIME /3 /2022

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		VS	VS	()
58	BLAPL/0010234/2022	STATE OF ODISHA SUNIL KUMAR SWAIN	BHARAT JALLI	// BERHAMPUR CYBER CRIME /6 /2022
		VS	VS	()
59	BLAPL/0010235/2022	STATE OF ODISHA SUNIL KUMAR SWAIN	BHARAT JALLI	// BERHAMPUR CYBER CRIME /8 /2022
		VS	VS	()
60	BLAPL/0010236/2022	STATE OF ODISHA NARASINGHA GOUDA @ NANDA	PRADEEP KUMAR MOHAPATRA	// KABISURYANAGAR (KODALA) /241 /2020
		VS	VS	()
61	BLAPL/0010237/2022	STATE OF ODISHA JIBANA SABAR	DIPTI RANJAN BHOKTA	// / /0
		VS	VS	()
62	BLAPL/0010238/2022	STATE OF ODISHA JAGANNATH YADAV	SUCHIT KUMAR NAYAK	// BORIGUMMA /2 /2020
		VS	VS	()
63	BLAPL/0010239/2022	STATE OF ODISHA BANOJ KUMAR NAHAK	PRADEEP KUMAR MOHAPATRA	// CHATRAPUR /131 /2017
		VS	VS	()
64	BLAPL/0010240/2022	STATE OF ODISHA GOLAK BIHARI BAGH @ RUNU	SACHIDANANDA DASH	// POTTANGI /129 /2022
		VS	VS	()
65	BLAPL/0010241/2022	STATE OF ODISHA DHARMENDRA PANDAB	SURYAKANTA DWIBEDI	// PHIRINGIA /120 /2022
		VS	VS	()
66	BLAPL/0010242/2022	STATE OF ODISHA BOIJAYANTA KHOSLA	SATYABRATA MOHANTY (1)	// MUDULIPODA /65 /2021
		VS	VS	()
67	BLAPL/0010243/2022	STATE OF ODISHA CHINMAYA BARIK	SANTOSHI BEHERA	// GOP /78 /2022
		VS	VS	()
68	BLAPL/0010244/2022	STATE OF ODISHA PAIKA MAJHI	RAGHUNATH BISWAL	// TIKIRI /47 /2022
		VS	VS	()

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69	BLAPL/0010245/2022	STATE OF ODISHA JAGA @ JAGANNATHA BEHERA VS	S.S.RAY (2) VS	// ASKA /654 /2021 ()
70	BLAPL/0010246/2022	STATE OF ODISHA TUNA @ RANA PRATAP CHOUDHURY VS	S.S.RAY (2) VS	// ASKA /2 /2016 ()
71	BLAPL/0010247/2022	STATE OF ODISHA NIRANJAN NAYAK VS	S.S.RAY (2) VS	// PADMAPUR /75 /2021 ()
72	BLAPL/0010248/2022	STATE OF ODISHA NANDA SOURA VS	RAJIB LOCHAN PATNAIK VS	// MATHILI /131 /2022 ()
73	BLAPL/0010249/2022	STATE OF ODISHA MANOJ KU. LENKA VS	PRATIK NAYAK VS	// BHUBANESWAR VIGILANCE /31 /2022 ()
74	BLAPL/0010250/2022	STATE OF ODISHA KRUSHNA KUMAR BEHERA @ KALIA VS	BITAS KUMAR SWAIN VS	// RAMBHA (KHALLIKOTE) /402 /2022 ()
75	BLAPL/0010251/2022	STATE OF ODISHA BIRANCHI TAKRI VS	HIMANSHU BHUSAN DASH VS	// AMBADOLA /77 /2022 ()
76	BLAPL/0010252/2022	STATE OF ODISHA ANGAD DAS VS	HIMANSHU BHUSAN DASH VS	// GUNUPUR /63 /2021 ()
77	BLAPL/0010253/2022	STATE OF ODISHA KUNA KULDEEP VS	DIPTI RANJAN BHOKTA VS	// KORAPUT SADAR /78 /2022 ()
78	BLAPL/0010254/2022	STATE OF ODISHA KARTIKA JHODIA VS	HIMANSHU BHUSAN DASH VS	// ANDIRAKANCHA /60 /2021 ()
79	BLAPL/0010255/2022	STATE OF ODISHA KARUNAKAR SETHI VS STATE OF ODISHA(VIG.)	KAILASH CHANDRA SATAPATHY VS	// BALASORE VIGILANCE /26 /2022 () //

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80	BLAPL/0010256/2022	SIMANCHALA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /430 /2022 () //
81	BLAPL/0010257/2022	JAGANNATH NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	R.UDAYAGIRI /55 /2022 () //
82	BLAPL/0010258/2022	PAUL SHYAM BANAL VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	KHARABEL NAGAR P.S. /135 /2022 () //
83	BLAPL/0010259/2022	PAUL SHYAM BANAL VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	JATNI P.S. /241 /2022 () //
84	BLAPL/0010260/2022	DEEPAK @ DEEPU SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /835 /2019 () //
85	BLAPL/0010261/2022	MANGU @ MANGULI SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NAYAPALLI P.S. /602 /2022 () //
86	BLAPL/0010262/2022	NILU PALEI @ MITU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAYAGARH /149 /2022 () //
87	BLAPL/0010263/2022	BISWAJIT BISWAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
88	BLAPL/0010264/2022	BIMBADHAR MANDAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
89	BLAPL/0010265/2022	LAXMIDHAR SETHY VS STATE OF ODISHA	SAKTI PRASAD DAS VS	TOMANDO /218 /2022 () //
90	BLAPL/0010266/2022	KALIA @ NIRANJANA @ DURGHA MADHAB BEHERA VS STATE OF ODISHA	DEBABRAT PATTNAIK VS	BHARATPUR PS /310 /2022 () //
91	BLAPL/0010267/2022	DIPU @ DIPUNA @ JITENDRA SAHOO	SUBASH CHANDRA MOHANTY	CHAULIAGANJA /445 /2021

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		VS	VS	()
92	BLAPL/0010268/2022	STATE OF ODISHA RAMESH CHOUHAN	SACHIDANANDA PADHEE	// ORIENT /158 /2021
		VS	VS	()
93	BLAPL/0010269/2022	STATE OF ODISHA SHIBA SUNA	SURYAKANTA DWIBEDI	// PATNAGARH /65 /2022
		VS	VS	()
94	BLAPL/0010270/2022	STATE OF ODISHA MITHUN SINDHRIA @ MITHUN SENDRIA	SURYAKANTA DWIBEDI	// LARAMBA /0113 /2020
		VS	VS	()
95	BLAPL/0010271/2022	STATE OF ODISHA SUDAM @ ARJUN RANA	SACHIDANANDA PADHEE	// BINIKA /98 /2022
		VS	VS	()
96	BLAPL/0010272/2022	STATE OF ODISHA PRAKASH BHEL	RAGHUNATH BISWAL	// POTTANGI /129 /2022
		VS	VS	()
97	BLAPL/0010273/2022	STATE OF ODISHA RAJESH NAHAK	SUDHANSU SEKHAR DASH	// KODALA /488 /2021
		VS	VS	()
98	BLAPL/0010274/2022	STATE OF ODISHA A.BHASKAR DORA	PRAMOD KUMAR SAHU	// / /0
		VS	VS	()
99	BLAPL/0010275/2022	STATE OF ODISHA SUNNY DABAS	BASANTA KUMAR DAS	// MOHANA /33 /2022
		VS	VS	()
100	BLAPL/0010276/2022	STATE OF ODISHA NANDA HANTAL	SANGRAM KESHARI ROUT	// MACHHKUND /43 /2022
		VS	VS	()
101	BLAPL/0010277/2022	STATE OF ODISHA SUDHIR LIMA	SUCHIT KUMAR NAYAK	// ADVA /60 /2021
		VS	VS	()
102	CMAPL/0000547/2022	STATE OF ODISHA RASHMITARANI MISHRA	ADV	// / /
		VS	VS	()

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103	CMAPL/0000548/2022	COLLECTOR CUM CHIEF EXECUTIVE OFFICER ZILLA PARISHAD, RAYAGADA MMTC LIMITED VS	SIDHARTHA RAY VS	// // ()
104	CMAPL/0000549/2022	DEPUTY COMMISSIONER SALES TAX,CIRCLE-II,BBSR MAYADHAR BARIK VS	ADV. VS	// // ()
105	CMAPL/0000550/2022	COMMITTEE OF MANAGEMENT,URBAN CO OPERATIVE BANK LTD. M.D., O.F.D.D.C. LTD. VS	ADV. VS	// // ()
106	CMAPL/0000551/2022	DEEPALI PRADHAN ABHIMANYU SAHU VS	SHANTI PRAKASH MOHANTY VS	// // ()
107	CMP/0001027/2022	STATE OF ODISHA PARBATI DEI VS	DWARIKA PRASAD MOHANTY VS	// // CIVIL JUDGE (JD),2ND COURT,CUTTACK(Cuttack)
108	CMP/0001028/2022	SUKANTI PATTNAIK ANAND KUMAR AGARWAL VS	KALINGA KESHARI MOHAPATRA VS	// // 2ND ADJ,CUTTACK(Cuttack)
109	CMP/0001029/2022	RAJABALA AGARWAL BAMADEV BARIK VS	MAHESWAR MOHANTY VS	CS/0000418/2011 // CIVIL JUDGE (SD),KENDRAPARA(Kendrapara *)
110	CMP/0001030/2022	PRAFULLA KUMAR BARIK TRIBENU NAIK VS	PRASANTA KUMAR SATAPATHY VS	CS/0000217/2010 // A.D.J.,SUNDARGARH(Sundargarh)
111	CMP/0001031/2022	JANMEJAY NAIK SAMEER CHANDRA DASH VS	RANJIT MOHANTY VS	Fao/0000013/2021 // A.D.J.,KENDRAPARA(Kendrapara *)
112	CMP/0001032/2022	PITAMBAR BEHERA UMESH CHANDRA PATTNAIK VS	AMIT PRASAD BOSE VS	Fao/0000112/2016 // CIVIL JUDGE (JD),KENDRAPARA(Kendrapara *)
113	CMP/0001033/2022	TRILOCHAN RAIGURU M/S. CARAMIC SALES CORPORATION VS	BANSHIDHAR BAUG VS	CS/0000128/2011 // ()
		SITARANI PATRA		//

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114	CMP/0001034/2022	BIBHUDATTA PATRA VS KHULANA PATRA	DWARIKA PRASAD MOHANTY VS	// 0 //
115	CONTC/0006304/2022	NIHAR RANJAN CHOUDHURY VS ANU GARG, PRINCIPAL SECY., WR DEPT	TATHAGATA SAHOO VS	// 0 //
116	CONTC/0006305/2022	GADADHAR PRADHAN VS DR. RAMA RAMAN MOHANTY, ADDL., DMET CUM CHAIRMAN, BBSR	GOPAL PRASAD JENA VS	// 0 //
117	CONTC/0006306/2022	ARUN KUMAR ROUT VS ANU GARG, IAS	ADV. VS	// 0 //
118	CONTC/0006307/2022	GHANASHYAM JENA VS ASHISH THAKARE, I.A.S.	ADV VS	// 0 //
119	CONTC/0006308/2022	UTTAM KUMAR GIRI VS ANUJ GULATI, M.D./CEO, RELIGARE HEALTH INSURANCE COMPANY LTD.	ADV. VS	// 0 //
120	CONTC/0006309/2022	BAMAN CHARAN MALLIK VS DR. SANJEET KUMAR, I.F.S.	ADV VS	// 0 //
121	CONTC/0006310/2022	BHOLANATH LENKA VS SANATAN MALLICK, COMPETENT AUTHORITY PARADEEP SOMENATHPUR HALADIA PIPELINE PROJECT I.O.C. LTD.	ADV. VS	// 0 //
122	CONTC/0006311/2022	TANMAYA KUMAR PANDA VS VISHAL KUMAR DEV, COMMNR CUM SECY., FINANCE DEPT	ADV VS	// 0 //
123	CONTC/0006312/2022	ASHUTOSH MISHRA VS VISHAL KUMAR DEV, COMMNR CUM SECY., FINANCE DEPT	ADV VS	// 0 //
124	CONTC/0006313/2022	B.SURYA NARYAN VS VISHAL KUMAR DEV, COMMNR. CUM SECY., FINANCE DEPT.	ADV. VS	// 0 //
125	CONTC/0006314/2022	RAJANIKANTA SAGAR	ADV	//

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		VS	VS	0
126	CONTC/0006315/2022	VISHAL KUMAR DEV, COMMNR CUM SECY., FINANCE DEPT AJIT KUMAR SAHU	ADV	//
		VS	VS	0
127	CONTC/0006316/2022	VISHAL KUMAR DEV, COMMNR CUM SECY., FINANCE DEPT SUBODH KUMAR MUND	ADV.	//
		VS	VS	0
128	CONTC/0006317/2022	VISHAL KUMAR DEV, COMMNR. CUM SECY., FINANCE DEPT. DINABANDHU PATEL	ADV.	//
		VS	VS	0
129	CONTC/0006318/2022	VISHAL KUMAR DEV, COMMNR. CUM SECY., FINANCE DEPT. REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	0
130	CONTC/0006319/2022	ANANYA DAS, COLLECTOR, SAMBALPUR MINARANI MOHANTY	PRASANNA KUMAR NAYAK 1	//
		VS	VS	0
131	CONTC/0006320/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND M.E. DEPT. RATNAKAR NAYAK	ADV	//
		VS	VS	0
132	CONTC/0006321/2022	SAMIR DEOY, SUPDT. ENGINEER, BALASORE BAIRAGI MOHANTY	ADV	//
		VS	VS	0
133	CONTC/0006322/2022	G.R.BEHERA, MANAGER(ELE), DIVISIONAL MANAGER., BBSR PRANANATHA DAS	ADV.	//
		VS	VS	0
134	CONTC/0006323/2022	SATYABRATA SAHU, IAS BRUNDABAN PRADHAN	ADV	//
		VS	VS	0
135	CONTC/0006324/2022	SATYABRATA SAHU, I.A.S. RAJA KISHORE SAHU	ADV.	//
		VS	VS	0
136	CONTC/0006325/2022	DR. GAVALI PARAG HARSHAD, IAS DR. BHASKAR CHANDRA DASH	ADV.	//
		VS	VS	0

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137	CONTC/0006326/2022	ANU GARG,ADDL. CHIEF SECY. ,W.R. DEPT. RAJENDRA JAL VS	ADV VS	// // 0
138	CONTC/0006327/2022	KUMAR NAG BHUSAN, O.A.S. NIRMAL KUMAR MALLICK VS	ADV VS	// // 0
139	CONTC/0006328/2022	SANJEEV CHOPRA, IAS LALLY PATTNAIK VS	ADV. VS	// // 0
140	CONTC/0006329/2022	ROMANI ZAFRI,TAHASILDAR,JATNI LALLY PATTNAIK VS	ADV. VS	// // 0
141	CONTC/0006330/2022	ROMANI ZAFRI,TAHASILDAR,JATNI LALLY PATTNAIK VS	ADV. VS	// // 0
142	CONTC/0006331/2022	ROMANI ZAFRI,TAHASILDAR,JATNI LALLY PATTNAIK VS	ADV. VS	// // 0
143	CONTC/0006332/2022	ROMANI ZAFRI,TAHASILDAR,JATNI DURYODHAN JENA VS	ADV VS	// // 0
144	CONTC/0006333/2022	SATYABRATA SAHU, I.A.S. BICHI TRA NANDA RAUTARAY VS	ADV. VS	// // 0
145	CONTC/0006334/2022	SATYABRATA SAHU,IAS BAIKUNTHA NATH BEHERA VS	ADV VS	// // 0
146	CONTC/0006335/2022	SUSHIL KUMAR POPLI., I.F.S. PRADIPTA KUMAR SAMANTARAY VS	ADV VS	// // 0
147	CONTC/0006336/2022	DR.MONA SHARMA., I.A.S. MANJUSHREE MUDULI VS	ADV VS	// // 0
		VISHAL DEV, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0006337/2022	KRUPASINDHU PATRA VS RAJ KUMAR SHARMA, I.A.S.	ADV VS	// 0 //
149	CONTC/0006338/2022	KABITA ACHARYA VS SUBHADARSANA MISHRA,TAHASILDAR,DARPANA	ADV. VS	// 0 //
150	CONTC/0006339/2022	ASHOK KUMAR BEHERA VS SANJEEV CHOPRA, I.A.S.	ADV VS	// 0 //
151	CONTC/0006340/2022	SANJAY KUMAR MOHANTY VS S.SASWAT, COMMNR CUM SECY., S AND ME DEPT	ADV VS	// 0 //
152	CONTC/0006341/2022	BASUDEV KHUNTIA VS SATYARANJAN SAHOO, I.A.S.	ADV VS	// 0 //
153	CONTC/0006342/2022	TAPAN KUMAR MAHANAND VS SANJEEV CHOPRA, ADDL. CHIEF SECY., HOME DEPT	ADV VS	// 0 //
154	CONTC/0006343/2022	NRUSINGHA CHARAN SAHU VS AMULYA CHANDRA SAHOO, TAHASILDAR, TIRTOL	ADV VS	// 0 //
155	CONTC/0006344/2022	PRABHAT KUMAR BAL VS SATYARANJAN SAHOO, I.A.S.	ADV VS	// 0 //
156	CONTC/0006345/2022	AJAYA KUMAR DAS VS NIRANJAN MISHRA, DIRECTOR PUBLIC HEALTH, BBSR	ADV VS	// 0 //
157	CONTC/0006346/2022	ASHOK KUMAR DAS VS ANU GARG, I.A.S.	ADV VS	// 0 //
158	CONTC/0006347/2022	MAHESWAR SINGH VS ANU GARG, I.A.S.	ADV VS	// 0 //
159	CONTC/0006348/2022	TAPAS KUMAR JENA	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CONTC/0006349/2022	ANU GARG, I.A.S. ASHOK KUMAR DEV	ADV	//
		VS	VS	()
161	CONTC/0006350/2022	DEBISUTTA BISWAL, I.F.S. MINAKETAN BRAHMA	ADV	//
		VS	VS	()
162	CRLA/0000915/2022	RAJKUMARI GHADEI, HEADMASTER, NRUSINGHAJEW ADM HIGH SCHOOL, KENDRAPARA SAMARSEN PATRA	SOUBHAGYA KUMAR DASH	//
		VS	VS	()
163	CRLA/0000916/2022	STATE OF ODISHA(VIG.) JAGADISH PARIDA @ TUNA	DIPTI RANJAN BHOKTA	//
		VS	VS	()
164	CRLA/0000917/2022	STATE OF ODISHA LALU PRASAD JHODIA	SUCHIT KUMAR NAYAK	//
		VS	VS	()
165	CRLA/0000918/2022	STATE OF ODISHA PRASANNA KUMAR SAHOO	SUDEEP KUMAR SARANGI	//
		VS	VS	()
166	CRLA/0000919/2022	STATE OF ODISHA BAGHUA @ NARENDRA BEHERA	BHABANI SHANKAR DASPARIDA	//
		VS	VS	()
167	CRLA/0000920/2022	STATE OF ODISHA DR. ANTARYAMI SAHOO	BISHNU PRASAD PRADHAN	//
		VS	VS	()
168	CRLA/0000921/2022	STATE OF ODISHA(VIG.) RAME MURMU	BASANTA KUMAR DAS	//
		VS	VS	()
169	CRLA/0000922/2022	STATE OF ODISHA JAGANNATH MOHANTY @ BABLU	BINI MISHRA	//
		VS	VS	()
170	CRLLP/0000043/2022	STATE OF ODISHA PRATAP PRUSTY	ANIRUDHA DAS	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLLP/0000044/2022	NARENDRANATH NAIK STATE OF ODISHA VS	SAUBHAGYA KETAN NAYAK, A.G.A. VS	// HANDAPA /66 /2018 ()
172	CRLLP/0000045/2022	DIPU @ DIPAK @ PRADIPA PADHAN BIKRAM KESHARI @ KASHARI PRADHAN VS	S.C.SAMANTARAY VS	// / /0 ()
173	CRLMA/0000283/2022	SAROJ ROUT BINOD MEHER VS	MANAS CHAND VS	// KHARIAR /193 /2022 ()
174	CRLMA/0000284/2022	STATE OF ODISHA SANY NAYAK VS	MANAS RANJAN KHATUA VS	// RAIKIA /6 /2019 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal)
175	CRLMC/0002985/2022	STATE OF ODISHA PRABHUDATTA PATRA VS	AMITAV TRIPATHY VS	CRA/0000001/2022 NAYAGARH /64 /2018 ()
176	CRLMC/0002986/2022	STATE OF ODISHA BIRANCHI NARAYAN PATI VS	SIDHARTHA MISHRA VS	// CHOUHWAR /328 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
177	CRLMC/0002987/2022	STATE OF ODISHA RAJAT DALEI@RAJAT KU DALEI VS	SANTOSH KUMAR DWIVEDY VS	ICC/0000165/2021 SORO /310 /2021 ()
178	CRLMC/0002988/2022	STATE OF ODISHA DAMBARUDHAR SAHOO VS	GOKHA BEHERA VS	// / /0 ()
179	CRLMC/0002989/2022	BIGHNESWAR SATPATHY MUSA PALEI VS	LALITENDU BHUYAN VS	// GHASIPURA /197 /2012 ()
180	CRLMC/0002990/2022	STATE OF ODISHA MUSA PALEI VS	LALITENDU BHUYAN VS	// GHASIPURA /196 /2012 ()
181	CRLMC/0002991/2022	STATE OF ODISHA SABITRI SANCHAYA SAMITI (S.H.G.) VS	BIKRAM CHANDRA GHADEI VS	// PANIKOILI /208 /2017 ()
		STATE OF ODISHA		//

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182	CRLMC/0002992/2022	SUBASH CHANDRA TRIPATHY VS STATE OF ODISHA	SEPHALEE DAS VS	ANGUL TOWN /1235 /2018 () //
183	CRLMC/0002993/2022	PRASANT KUMAR NAYAK@LUDU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SARANAKUL /90 /2021 () //
184	CRLMC/0002994/2022	ANUPRAJ NAYAK VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
185	CRLMC/0002995/2022	NIMESH KUMAR MISHRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	KHANDAGIRI P.S. /176 /2017 () //
186	CRLMC/0002996/2022	NABA NAYAK @ NABAGHANA NAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MANCHESWAR P.S. /58 /2005 () //
187	CRLMC/0002997/2022	BISWAJYOTI JENA VS SANJUKTA LIMA	PRAMOD KUMAR NIGAM @ NAG VS	/ /0 () //
188	CRLMC/0002998/2022	K. DINESH KUMAR VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BERHAMPUR TOWN /97 /2020 () //
189	CRLMC/0002999/2022	SADASIVA BHOLA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	BHADRAK RURAL /244 /2021 () //
190	CRLMC/0003000/2022	SUJAN KANHAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATHGARH /173 /2022 () //
191	CRLMC/0003001/2022	MANOJ KUMAR VS STATE OF ODISHA	MAMTA MISHRA VS	SPL.TASK FORCE /13 /2021 () //
192	CRLMC/0003002/2022	SATYA SUNDAR SWAIN VS STATE OF ODISHA	BABITA SAHU VS	JARADA /100 /2009 () //
193	CRLMC/0003003/2022	BICHITRA NANDA DAS	TUSHARKANTA NAYAK	EOW,BHUBANESWAR /12 /2013

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		VS	VS	()
194	CRLMC/0003004/2022	STATE OF ODISHA PRADEEP KUMAR SAHOO	JUGALA KISHORE PANDA	// PARJANG /166 /2019
		VS	VS	()
195	CRLMC/0003005/2022	STATE OF ODISHA PRADEEP KUMAR NATH	SASANKA S. SATAPATHY	// HINDOL /141 /2022
		VS	VS	()
196	CRLMC/0003006/2022	STATE OF ODISHA NIBASH SUNDARAY	MANAS RANJAN MOHAPATRA	// BEGUNIA P.S. /78 /2019
		VS	VS	()
197	CRLMC/0003007/2022	STATE OF ODISHA SISHIR KUMAR MANGARAJ	MANAS RANJAN MOHAPATRA	// BEGUNIA P.S. /143 /2018
		VS	VS	()
198	CRLMC/0003008/2022	STATE OF ODISHA BIJAY DASH@BIJAY KUMAR DASH	AMULYA RATNA PANDA	// KHANTAPADA /116 /2014
		VS	VS	()
199	CRLMC/0003009/2022	STATE OF ODISHA SHYAMAGHANA BEHERA	JITENDRA SAMANTARAY	// MAHAKALPARA /91 /2018
		VS	VS	()
200	CRLMC/0003010/2022	STATE OF ODISHA GUNANIDHI NAIK	AMIT KUMAR NATH	// / /0
		VS	VS	()
201	CRLMC/0003011/2022	STATE OF ODISHA(VIG.) SUDHA NAGESWAR RAO	BRUNDBAN ROUT	// JEYPORE MAHILA /44 /2017
		VS	VS	()
202	CRLMC/0003012/2022	STATE OF ODISHA SUMANTA KUMAR BISWAL	JUGALA KISHORE PANDA	// PARJANG /166 /2019
		VS	VS	()
203	CRLMC/0003013/2022	STATE OF ODISHA SHREEDHAR SETHY@SRIDHAR SETHI	SOUGAT DASH	// REMUNA /168 /2021
		VS	VS	()
204	CRLMC/0003014/2022	STATE OF ODISHA SUNIL SWAIN	SHIB SHANKAR MOHANTY	// / /0
		VS	VS	()

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205	CRLMC/0003015/2022	SUJATA NAYAK@SWAIN SOVAN KUMAR MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PARJANG /166 /2019 ()
206	CRLMC/0003016/2022	ARCHITA DAS VS STATE OF ODISHA(VIG.)	PRANAB KUMAR GHOSE VS	// BHUBANESWAR VIGILANCE /23 /2020 ()
207	CRLMC/0003017/2022	P. RAJPRAKASH VS STATE OF ODISHA	MILAN KANUNGO VS	// KENDRAPARA SADAR /79 /2021 ()
208	CRLMC/0003018/2022	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	MILAN KANUNGO VS	// KENDRAPARA SADAR /79 /2021 ()
209	CRLMP/0002149/2022	CHARAN BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// /0 ()
210	CRLMP/0002150/2022	TIKAN JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// /0 ()
211	CRLMP/0002151/2022	SASMITA PATRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// /0 ()
212	CRLMP/0002152/2022	SUNITA BEHERA VS STATE OF ODISHA	ANADI CHARAN NAYAK VS	// /0 ()
213	CRLMP/0002153/2022	BANDHNA TOPPO VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// /0 ()
214	CRLMP/0002154/2022	BANDHANA TOPPO VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// /0 ()
215	CRLMP/0002155/2022	LINGARAJ SAHOO VS STATE OF ODISHA	BIDYADHAR MUDULI VS	// /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMP/0002156/2022	SUMITRA ROUTA RAYA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /418 /2022 () //
217	CRLMP/0002157/2022	RANJULATA DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	/ /0 () //
218	CRLMP/0002158/2022	ANIL NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
219	CRLMP/0002159/2022	MANORAMA DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
220	CRLMP/0002160/2022	CHANDRAKANTA SABAT VS STATE OF ODISHA	VS	/ /0 () //
221	CRLMP/0002161/2022	SIRISHA CHANDRA MAJHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
222	CRLMP/0002162/2022	DHANEE SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
223	CRLMP/0002163/2022	SAGAR DALAI VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	/ /0 () //
224	CRLMP/0002164/2022	SANJIT KUMAR KABI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
225	CRLMP/0002165/2022	JITENDRA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
226	CRLMP/0002166/2022	SATRUGHNA NATH MISHRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
227	CRLMP/0002167/2022	ANJANA SAMAL	SUSANTA KUMAR NAYAK	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0002168/2022	SUBHADARSHINI MOHAPATRA	SASHIBHUSAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0002169/2022	RANJIT MOHAPATRA	ACHYUTANANDA PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0002170/2022	ANUPAM DAS	AMIT PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLREV/0000491/2022	SUSANTA DEBNATH	SATYA NARAYAN MISHRA (4)	KAPTIPADA /95 /2021
		VS	VS	()
		STATE OF ODISHA		//
232	CRP/0000024/2022	MALAYA KUMAR DAS	BANSHIDHAR BAUG	//
		VS	VS	()
		SWATISHREE DAS		//
233	EXP/0000006/2022	M/S. KRISHNA CHLORATE PVT. LTD.	SWAYAMJIT ROUT	//
		VS	VS	()
		THE INDUSTRIAL DEVELOPMENT CORPN. OF ODISHA LTD.		//
234	EXP/0000007/2022	M/S. GEORGE DISTRIBUTORS PVT. LTD.	SWAYAMJIT ROUT	//
		VS	VS	()
		THE INDUSTRIAL DEVELOPMENT CORPN. OF ODISHA LTD.		//
235	FAO/0000401/2022	MANAGER,M/S. NATIONAL INSURANCE CO.LTD.	SUBRAT SATPATHY	//
		VS	VS	()
		PRAFULLA KUMAR DAS		//
236	FAO/0000402/2022	MANAGER, M/S. NATIONAL INSURANCE CO.LTD.	SUBRAT SATPATHY	//
		VS	VS	()
		SUDAM CHARAN JENA		//
237	FAO/0000403/2022	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	CHANDRA PRASAD DUTTA	//
		VS	VS	()
		KARTIK NAIK		//
238	FAO/0000404/2022	MANAGER(T.P.CELL),M/S.NEW INDIA ASSURANCE CO.LTD.	CHANDRA PRASAD DUTTA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ITA/0000081/2022	MINI SWAIN COMMISSIONER OF INCOME TAX (EXEMPTION) VS	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX) VS	// // 0
240	MACA/0000532/2022	M/S. STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING URBEL BIRI VS	SATYABHUSAN DAS VS	// // 0
241	MACA/0000533/2022	VADDE VENKETESH NILIMA ROUT VS	SAMBIT KAR VS	// // 0
242	MACA/0000534/2022	THE NATIONAL INSURANCE CO. LTD., SAMBALPUR MANAGER (LEGAL), M/S.CHOLAMANDALAM, M.S. GENERAL INSURANCE COMPANY LTD VS	VS	// // 0
243	MACA/0000535/2022	BADAL KUMAR DAS DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD VS	CHITRA PRASAD DUTTA VS	// // 0
244	MACA/0000536/2022	BALLAVI PATEL NATIONAL INSURANCE COMPANY LTD. VS	G.P DUTTA VS	// // 0
245	MATA/0000205/2022	RANJAN KUMAR MOHANTY DEEPAK KUMAR LAKRA VS	PABITRA KUMAR NAYAK VS	// // 0
246	MATA/0000206/2022	ABHA LAKRA GOLEKHA CHANDRA MALLIK VS	RAMESH AGARWAL VS	// // 0
247	RPFAM/0000257/2022	MAMATA MALLICK JAGABANDHU NATH VS	DEBASISH SAMAL VS	// // 0
248	RPFAM/0000258/2022	DAMINI NATH BASAVA SRIHARI VS	BISWARANJAN MAHARATHA VS	// // 0
249	RSA/0000264/2022	BASAVA LAVANYA RAJKISHORE BISWAL VS	PRONOY MOHANTY VS	// // 0
		SIKHAR BEHERA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	RSA/0000265/2022	RAMA CHANDRA BARIK VS HARIHAR PANDA	NILAKANTHA JUHARSINGH VS	// 0 //
251	RSA/0000266/2022	ADITYA NARAYAN MOHAPATRA VS PURNA CHANDRA SAMANTARAY	KISHORE KUMAR MISHRA VS	// 0 //
252	RSA/0000267/2022	BIJAY KUMAR MOHANTY VS TUMA MALLICK	DURGA PRASAD PRADHAN VS	// 0 //
253	RSA/0000268/2022	SADA SIBA PATTNAIK VS BIJAYALAXMI PANIGRAHI	PRAFULLA CHANDRA BISWAL VS	// 0 //
254	RVWPET/0000270/2022	CHINMAYEE SAHOO VS DR. ANIL KUMAR SAHOO	RANJITA SINGH VS	// 0 //
255	RVWPET/0000271/2022	PANKAJ KUMAR PRADHAN VS STATE OF ODISHA	ADV. VS	// 0 //
256	RVWPET/0000272/2022	DR. ARCHANA KANUNGO VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
257	RVWPET/0000273/2022	NILAKANTHA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
258	STREV/0000030/2022	M/S. S.N.M. BUSINESS PVT. LTD. VS STATE OF ODISHA	SIDHARTHA RAY VS	// 0 //
259	TRP(C)/0000397/2022	BABITA BEHERA VS RAJESH KUMAR KAHALI	BRUNDBABAN ROUT VS	// 0 //
260	TRP(C)/0000398/2022	MITA BRAHMA@PRADHAN VS RAJIB PRADHAN	NIRANJAN LENKA VS	// 0 //
261	TRPCRL/0000089/2022	PRIYAMBADA@MITA BAG@HARIPAL	MANAS PATI	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	TRPCRL/000090/2022	PRAKASH HARIPAL PRIYAMBADA@MITA BAG@HARIPAL	MANAS PATI	// //0
		VS	VS	0
263	WA/0001356/2022	PRAKASH HARIPAL STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	// //
		VS	VS	0
264	WA/0001357/2022	MANU HATI STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	// //
		VS	VS	0
265	WA/0001358/2022	ADITYA PRAKASH BISWAL CHITTARANJAN DASH	ADV.	// //
		VS	VS	0
266	WA/0001359/2022	STATE OF ODISHA DEBRAJ PATRO	DR. JITENDRA KUMAR LENKA	// //
		VS	VS	0
267	WA/0001360/2022	STATE OF ODISHA DEBI PRASAD SAHOO	PRAFULLA KUMAR RATH	// //
		VS	VS	0
268	WA/0001361/2022	STATE OF ODISHA PRADEEP KUMAR NAYAK	DURGESH NARAYAN RATH	// //
		VS	VS	0
269	WP(C)/0027369/2022	STATE OF ODISHA THE MANAGEMENT OF M/S STEEL AUTHORITY OF INDIA BILASPUR ROURKELA	VS	// //
		VS	VS	0
270	WP(C)/0027370/2022	REGIONAL PROVIDENT FUND COMMNR. 1, ROURKELA DIBYAJYOTI ROURTRAY	SITANSU MOHAN SINGH	// //
		VS	VS	0
271	WP(C)/0027371/2022	STATE OF ODISHA SONU GUMAN SINGH	SITANSU MOHAN SINGH	// //
		VS	VS	0
272	WP(C)/0027372/2022	STATE OF ODISHA KUNTA ESWAR RAO	SITANSU MOHAN SINGH	// //
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0027373/2022	STATE OF ODISHA SAMIR KUMAR PATRO VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
274	WP(C)/0027374/2022	STATE OF ODISHA LAXMIDHAR MAHANTA VS	SITANSU MOHAN SINGH VS	// // ()
275	WP(C)/0027375/2022	STATE OF ODISHA LAXMIDHAR SAHOO VS	SITANSU MOHAN SINGH VS	// // ()
276	WP(C)/0027376/2022	STATE OF ODISHA DR. S.DIPESH KUMAR PRUSTY VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
277	WP(C)/0027377/2022	STATE OF ODISHA ANTARYAMI SETHI VS	SITANSU MOHAN SINGH VS	// // ()
278	WP(C)/0027378/2022	STATE OF ODISHA MANOJ KUMAR ROUT VS	SITANSU MOHAN SINGH VS	// // ()
279	WP(C)/0027379/2022	STATE OF ODISHA SAUBHAGYA KUMAR HOTA VS	SITANSU MOHAN SINGH VS	// // ()
280	WP(C)/0027380/2022	STATE OF ODISHA PUSPALATA MOHARANA VS	SRINIVAS MOHANTY VS	// // ()
281	WP(C)/0027381/2022	PROJECT DIRECTOR, NHAI, DHENKANAL MANOJ KUMAR NAYAK VS	SITANSU MOHAN SINGH VS	// // ()
282	WP(C)/0027382/2022	STATE OF ODISHA UPENDRA KHUNTIA VS	SITANSU MOHAN SINGH VS	// // ()
283	WP(C)/0027383/2022	STATE OF ODISHA MADHUSUDAN NAIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0027384/2022	PADMA CHANDRA PANDA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
285	WP(C)/0027385/2022	MANOJ KUMAR ROUSTRAY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
286	WP(C)/0027386/2022	PANKAJ MOHAN BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
287	WP(C)/0027387/2022	JATADHARI BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
288	WP(C)/0027388/2022	M/S BK ENTERPRISES, ANGUL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
289	WP(C)/0027389/2022	SUKANTI DAS VS PRINCIPAL ACCOUNTANT GENERAL A AND E, BBSR	G.N.PANDA VS	// 0 //
290	WP(C)/0027390/2022	PANCHANANA MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
291	WP(C)/0027391/2022	GANDHARBA GOUDA VS AO AND CHIEF MANAGER, SBI, ASKA	SANTOSH KUMAR MAHANTY VS	// 0 //
292	WP(C)/0027392/2022	NARAHARI BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
293	WP(C)/0027393/2022	SOMANATH ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
294	WP(C)/0027394/2022	GOPABANDHU @ GOPINATH BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
295	WP(C)/0027395/2022	KUMUDAKANTA MAJHI	JNYANANANDA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0027396/2022	THE TAHASILDAR, KESINGA AKSHAYA KUMAR SAHU	PRASANTA KUMAR MISHRA	//
		VS	VS	0
297	WP(C)/0027397/2022	STATE OF ODISHA SUBRAT SAHOO	ANJAN KUMAR BISWAL	//
		VS	VS	0
298	WP(C)/0027398/2022	STATE OF ODISHA YOGESH SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
299	WP(C)/0027399/2022	STATE OF ODISHA ARUN KUMAR LAKHANI	RAJIB LOCHAN PATNAIK	//
		VS	VS	0
300	WP(C)/0027400/2022	STATE OF ODISHA BISWANATH AGRAWALA	AVIJIT PAL	//
		VS	VS	0
301	WP(C)/0027401/2022	STATE OF ODISHA HEMALATA BOITAI	CHANDRAKANTA NAYAK	//
		VS	VS	0
302	WP(C)/0027402/2022	THE REGISTRAR, CIVL COURT, JAJPUR NARADA MAHANTA	TUSAR KANTA MAHANTA	//
		VS	VS	0
303	WP(C)/0027403/2022	STATE OF ODISHA KARTIK CHANDRA ROUT	BHUBANESWAR DASH	//
		VS	VS	0
304	WP(C)/0027404/2022	COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA ODISHA GRAMYA BANK, TANGABILA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
305	WP(C)/0027405/2022	STATE OF ODISHA PARAMANANDA PATEL	AGASTI KANUNGO	//
		VS	VS	0
306	WP(C)/0027406/2022	STATE OF ODISHA ODISHA GRAMYA BANK, TANGABILA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0027407/2022	THE SECY, HK AND MDA DEPT., GOVT. OF ODISHA PRIYABRATA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //
308	WP(C)/0027408/2022	GOVIND CHANDRA BHOI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
309	WP(C)/0027409/2022	ODISHA GRAMYA BANK, TANGABILA BRANCH VS THE COMMNR. CUM PRINCIPAL SECY., GOVT. OF ODISHA, BBSR	AUROVINDA MOHANTY VS	// 0 //
310	WP(C)/0027410/2022	NARAYANA RAY VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
311	WP(C)/0027411/2022	BHARATA CHANDRA MALLICK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
312	WP(C)/0027412/2022	ODISHA GRAMYA BANK, BHANJKIA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
313	WP(C)/0027413/2022	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
314	WP(C)/0027414/2022	ODISHA GRAMYA BANK, BHANJAKIA BRANCH VS THE COMMNR. CUM SECY., PR AND DW DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
315	WP(C)/0027415/2022	ODISHA GRAMYA BNAK, BHANJAKIA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
316	WP(C)/0027416/2022	HAREKRUSHNA NAYAK VS STATE OF ORISSA	B.SATAPATHY VS	// 0 //
317	WP(C)/0027417/2022	ODISHA GRAMYA BANK, BHANJAKIA BRANCH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0027418/2022	ASHA LATA NAYAK @ GHARAI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
319	WP(C)/0027419/2022	ODISHA GRAMYA BANK, BHANJAKIA BRANCH VS THE COMMNR. CUM SECY., WOMEN AND CHILD MISSION SHAKTI DEVELOPMENT, BBSR	AUROVINDA MOHANTY VS	// 0 //
320	WP(C)/0027420/2022	ARVIND KUMAR SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
321	WP(C)/0027421/2022	ALOK SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
322	WP(C)/0027422/2022	SRIDHAR GHADAI VS STATE OF ODISHA	PREM KUMAR MOHANTY VS	// 0 //
323	WP(C)/0027423/2022	ODISHA NON-GAZETTED FOREST SERVICE ASSOCIATION VS ODISHA FOREST ENV. AND CLIMATE CHANGE DEPT.	SPONABRANTAM MOHNTY VS	// 0 //
324	WP(C)/0027424/2022	MINA AGARWALLA VS STATE OF ODISHA	AVIJIT PAL VS	// 0 //
325	WP(C)/0027425/2022	KISHORE KUMAR GIRI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
326	WP(C)/0027426/2022	ALAKA MUKHARJEE VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
327	WP(C)/0027427/2022	ODISHA NON-GAZETTED FOREST SERVICE ASSOCIATION VS ODISHA FOREST, ENV. AND CLIMATE CHANGE DEPT.	SPONABRANTAM MOHNTY VS	// 0 //
328	WP(C)/0027428/2022	M/S REDTECH SOLUTIONS NIDIA PVT. LTD., CUTTACK VS JOINT COMMNR OF STATE TAX APPEAL, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
329	WP(C)/0027429/2022	DEBES KUMAR DAS	RABI NARAYAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027430/2022	RANJIT KUMAR NAYAK	SATYABRATA MOHANTY	//
		VS	VS	0
		THE REGISTRAR OF CO-OPERATIVE SOCIETIES, ODISHA		//
331	WP(C)/0027431/2022	TAPAN KUMAR NANDA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0027432/2022	TAPAN KUMAR NANDA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0027433/2022	LAXMIPRIYA BHOI	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0027434/2022	TAPAN KUMAR NANDA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0027435/2022	ASHOK KUMAR SWAIN	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., CUTTACK		//
336	WP(C)/0027436/2022	MAA SARASWAI SISU VIDYA MANDIR, BERHAMPUR	PURAYANANDA MOHAPATRA	//
		VS	VS	0
		MADHYA RADHAKANTA MATH BIJE, GANJAM		//
337	WP(C)/0027437/2022	HARADHAN MISHRA	DEBABRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0027438/2022	ORISSA SANDS COMPLEX, M/S IREL INDIA LTD., GANAPATI	AMINDRA KISHORE MISHRA	//
		VS	VS	0
		THE REVISIONLA AUTHORITY, DEPT. OF ATOMIC ENERGY, GOVT. OF INDIA		//
339	WP(C)/0027439/2022	BHAGABAN NAYAK	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0027440/2022	M/S. ORBIZ AUTOMOTIVEZ	IPSIT AUROBINDO ACHARYA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		UNION OF INDIA		//
341	WP(C)/0027441/2022	M/S. OMM MAA FOOD PROCESSING UNIT	ASHOK KUMAR SARANGI	//
		VS	VS	()
		PRINCIPAL SECY. CUM COMMNR. ENERGY DEPT., BBSR		//
342	WP(C)/0027442/2022	SYED DILSAD ALI	NIRANJAN LENKA	//
		VS	VS	()
		STATE OF ODISHA		//
343	WP(C)/0027443/2022	M/S NETRANANDA PRADHAN, BBSR	KANANBALA ROY CHOUDHURY	//
		VS	VS	()
		ADDL. COMMNR. OF STATE TAX APPEAL, BBSR		//
344	WP(C)/0027444/2022	MALATI BAL	BRUNDABAN ROUT	//
		VS	VS	()
		STATE OF ODISHA		//
345	WP(C)/0027445/2022	PRAVATI SAHOO	RASHMI KANTA ACHARYA	//
		VS	VS	()
		UNION OF INDIA		//
346	WP(C)/0027446/2022	RATNAKAR NAYAK	NIRANJAN PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
347	WP(C)/0027447/2022	PRAVAT NALINI DASH	GOPINATH MISHRA	//
		VS	VS	()
		BDA, BBSR		//
348	WP(C)/0027448/2022	GEETA PRASAD MAJHI	GOPINATH MISHRA	//
		VS	VS	()
		DIRECTOR OF AAYUSH, ODISHA		//
349	WP(C)/0027449/2022	SHOBHABATI BARAL	PRASANTA KUMAR NANDA	//
		VS	VS	()
		STATE OF ODISHA		//
350	WP(C)/0027450/2022	DEBASISH PATTANAYAK	GYANESWAR SATPATHY	//
		VS	VS	()
		STATE CO-OP. ELECTION COMMISSIONER, BBSR		//
351	WP(C)/0027451/2022	BINAYA KUMAR PUROHIT	PRAMOD KUMAR BOHIDAR	//
		VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0027452/2022	NARAYAN DASH VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
353	WP(C)/0027453/2022	SUMATI KARUAN VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// 0 //
354	WP(C)/0027454/2022	RAHASA BADI VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
355	WP(C)/0027455/2022	KHETRAMANI APPAT VS THE ADDL. COMN.,SETTLEMENT AND CONSOLIDATION, CUTTACK	KARTIK CHANDRA MOHANTY VS	// 0 //
356	WP(C)/0027456/2022	PITAMBAR NAYAK VS THE COMMNR. LR AND S, ODISHA	MANAS RANJAN SATAPATHY VS	// 0 //
357	WP(C)/0027457/2022	KELU CHARAN BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
358	WP(C)/0027458/2022	PITAMBAR NAYAK VS THE COMMNR. LR AND S, ODISHA	MANAS RANJAN SATAPATHY VS	// 0 //
359	WP(C)/0027459/2022	MALISAHU GRAM PANCHAYAT VS STATE OF ORISSA	SUPRATIK ACHARYA VS	// 0 //
360	WP(C)/0027460/2022	BARUNA SAHU VS THE STATE OF ODISHA	SUJAY SHANKER SINGH DEO VS	// 0 //
361	WP(C)/0027461/2022	NIMAI CHANDRA MAJHI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
362	WP(C)/0027462/2022	RABINDRA KUMAR BARIK VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
363	WP(C)/0027463/2022	MANMATH KUMAR ACHARYA	SUBASH CH PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0027464/2022	KELU CHARAN SAHOO	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0027465/2022	SARAT KUMAR MOHARANA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0027466/2022	SUSHANTA KU. BARIK	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0027467/2022	NITYANANDA DAS	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0027468/2022	ANIRUDHA MISHRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0027469/2022	PITAMBAR MOHAPATRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0027470/2022	MANORANJAN MAHAPATRA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0027471/2022	SURENDRA NAYAK	RAJA KISHORE SAHOO	//
		VS	VS	0
		EXECUTIVE ENGINEER, NH DIV.		//
372	WP(C)/0027472/2022	HEMANTA KUMAR NAYAK	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0027473/2022	BIBHUDENDRA MOHANTY	ANJAN KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0027474/2022	MUKHI PADHAN	BHOJARAJ SETH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0027475/2022	STATE OF ODISHA CHANTI BAG VS	BHOJARAJ SETH VS	// // ()
376	WP(C)/0027476/2022	STATE OF ODISHA SATYANANDA MOHANTY VS	SUBAS CHANDRA DAS VS	// // ()
377	WP(C)/0027477/2022	STATE OF ODISHA JYOTI RANJAN BEHERA VS	PRABODHA CH. NAYAK VS	// // ()
378	WP(C)/0027478/2022	STATE OF ODISHA MEGHAMALA PARIDA VS	SIDHESWAR MALLIK VS	// // ()
379	WP(C)/0027479/2022	STATE OF ODISHA ARUP KUMAR ROUSTRAY VS	SANAT KUMAR DAS VS	// // ()
380	WP(C)/0027480/2022	STATE OF ODISHA AMAR MOHANTY VS	SIDHESWAR MALLIK VS	// // ()
381	WP(C)/0027481/2022	STATE OF ODISHA RAJAKISHOR DASH VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
382	WP(C)/0027482/2022	STATE OF ORISSA RAMA NARAYAN MOHANTY VS	RUDRA NARAYAN PARIJA VS	// // ()
383	WP(C)/0027483/2022	STATE OF ODISHA DILLIP KUMAR SAHOO VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
384	WP(C)/0027484/2022	STATE OF ODISHA BISWAJIT PANIGRAHI VS	SUDEEP KUMAR SARANGI VS	// // ()
385	WP(C)/0027485/2022	STATE OF ODISHA BHARATI DAS VS STATE OF ODISHA	BIKRAM RATH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0027486/2022	BHASKAR CHANDRA SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
387	WP(C)/0027487/2022	SUJATA RATHA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
388	WP(C)/0027488/2022	AJAY KUMAR BISWAL VS TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK	SABYASACHI MISHRA VS	// 0 //
389	WP(C)/0027489/2022	JALADHARA ROUT VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
390	WP(C)/0027490/2022	AKHILA KUMAR PANDA VS STATE OF ORISSA	SUSANTA KUMAR BARAL VS	// 0 //
391	WP(C)/0027491/2022	PRAVAT KUMAR DAS VS COMMNR., CONSOLIDATION AND SETTLEMENT, CUTTACK	PRASANTA KUMAR NAYAK VS	// 0 //
392	WP(C)/0027492/2022	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //
393	WP(C)/0027493/2022	ODISHA GRAMYA BANK, KAITHKHOLA BRANCH VS THE COMMNR. CUM PRINCIPAL SECY., R AND DM DEPT., GOVT. OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
394	WP(C)/0027494/2022	SUDAM CHARAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0027495/2022	DURGA CHARAN MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
396	WP(C)/0027496/2022	ODISHA GRAMYA BANK, TANGABILA BRANCH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
397	WP(C)/0027497/2022	SARAT KUMAR MANGARAJ	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0027498/2022	LAXMIDHARA MAHANTA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0027499/2022	DHRUBA CHARAN SETHY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0027500/2022	HADU PADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0027501/2022	M/S USHA PROJECTS INDIA PVT. LTD., BBSR	SIDHANT DWIBEDI	//
		VS	VS	0
		CANARA BANK, BBSR		//
402	WP(C)/0027502/2022	ARUPA NANDA DHAL	BASUDEV PANDA	//
		VS	VS	0
		THE ADDL. STATE TAX OFFICER, CT AND GST CIRCLE, KEONJHAR		//
403	WP(C)/0027503/2022	NITYANANDA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0027504/2022	PARESH CHANDRA NATH	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0027505/2022	SMRUTIREKHA SINGHDEO	NEPOLEON SAHANI	//
		VS	VS	0
		UNION OF INDIA		//
406	WP(C)/0027506/2022	SMRUTIREKHA SINGHDEO	NEPOLEON SAHANI	//
		VS	VS	0
		UNION OF INDIA		//
407	WP(C)/0027507/2022	GOPINATH MAHANTA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0027508/2022	ASHOK SAMAL	KAILASH CHANDRA KANUNGO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0027509/2022	THE STATE OF ODISHA AMBUJA KUMAR ROUT VS	SATYA RANJAN MULIA VS	// // ()
410	WP(C)/0027510/2022	STATE OF ODISHA BINODINI NARENDRA VS	SUDEEP KUMAR SARANGI VS	// // ()
411	WP(C)/0027511/2022	STATE OF ODISHA BISWANATH SWAIN VS	N.SARKAR VS	// // ()
412	WP(C)/0027512/2022	STATE OF ODISHA BABITA DEHURY VS	BIBHUTI BHUSAN BEHERA VS	// // ()
413	WP(C)/0027513/2022	THE COLLECTOR, DHENKANAL PRAMOD KUMAR SAHOO VS	PRASANTA KUMAR SAHOO VS	// // ()
414	WP(C)/0027514/2022	STATE OF ODISHA SANTOSH KUMAR PAL VS	PRAVASH CHANDRA JENA VS	// // ()
415	WP(C)/0027515/2022	STATE OF ODISHA NIRMAL KUMAR MISHRA VS	D.N.MISRA VS	// // ()
416	WP(C)/0027516/2022	UNION OF INDIA GIRISH CHANDRA JENA VS	SADASIVA PATRA 1 VS	// // ()
417	WP(C)/0027517/2022	STATE OF ODISHA SABITA SAHOO VS	SUCHIT KUMAR NAYAK VS	// // ()
418	WP(C)/0027518/2022	STATE OF ODISHA MANOJ KUMAR JAISWAL VS	RAM PRASAD MOHAPATRA VS	// // ()
419	WP(C)/0027519/2022	STATE OF ODISHA PRANATI MOHANTY VS UNION OF INDIA	D.N.MISRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0027520/2022	NILAKANTHA DAS VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
421	WP(C)/0027521/2022	ODISHA GRAMYA BANK, TUDIGADIA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
422	WP(C)/0027522/2022	NARAYAN RAJ VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
423	WP(C)/0027523/2022	BIJAY KETAN SANDHA VS THE A.P.F. COMMNR., BBSR	SUSANTA KUMAR NAYAK VS	// 0 //
424	WP(C)/0027524/2022	MANOJ KUMAR JAISWAL VS STATE OF ODISHA	RAM PRASAD MOHAPATRA VS	// 0 //
425	WP(C)/0027525/2022	BIRANCHI NARAYAN JENA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
426	WP(C)/0027526/2022	ODISHA GRAMYA BANK, TUDIGADIA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
427	WP(C)/0027527/2022	M/S ADHOC JYOTI FILLING STATION, BHADRAK VS HINDUSTAN PETROLEUM CORP. LTD., BBSR	PRAFULLA CHANDRA DAS VS	// 0 //
428	WP(C)/0027528/2022	KAPILA MOHANTY VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
429	WP(C)/0027529/2022	SOMANATH BEHERA VS PADMABATI BEHURA	DEBENDRA KUMAR SAHOO 1 VS	// 0 //
430	WP(C)/0027530/2022	KEERTHI MOTORS, RAYAGADA VS UNION OF INDIA	S.S.RAO VS	// 0 //
431	WP(C)/0027531/2022	IBRAT BANO @ AZIZI	PRASANTA KUMAR NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	WP(C)/0027532/2022	COMMNR. LR AND S, CUTTACK KHETRABASI BEHERA	SADASIVA PATRA 1	//
		VS	VS	()
433	WP(C)/0027533/2022	STATE OF ODISHA JAGANNATH SAHU @ SAHOO	SADASIVA PATRA 1	//
		VS	VS	()
434	WP(C)/0027534/2022	STATE OF ODISHA DINABANDHU MANDAL	LAMBODAR PRADHAN	//
		VS	VS	()
435	WP(C)/0027535/2022	STATE OF ODISHA MD. ISRAIL MOHAMMOD	RABI NARAYAN BEHERA	//
		VS	VS	()
436	WP(C)/0027536/2022	M/S. CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., KEONJHAR BRANCH PRAFULLA KUMAR SAHU	AMIT PRASAD BOSE	//
		VS	VS	()
437	WP(C)/0027537/2022	STATE OF ODISHA SHAIK SIRRAZUDDIN	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	()
438	WP(C)/0027538/2022	STATE OF ODISHA JYOTI RANJAN MOHAPATRA	DEBARAJ MOHANTY	//
		VS	VS	()
439	ABLAPL/0013372/2022	STATE OF ODISHA MAHESWAR BEHERA	VIVEKANANDA JENA	KHANTAPADA /232 /2022
		VS	VS	()
440	ABLAPL/0013373/2022	STATE OF ODISHA PRASANTA KUMAR PATI	AMITAV TRIPATHY	//
		VS	VS	()
441	ABLAPL/0013374/2022	STATE OF ODISHA TILOTAMA MAHAPATRA @ BEWA	ASHOK KUMAR BEHERA (2)	NAYAGARH SADAR /31 /2017
		VS	VS	()
442	ABLAPL/0013375/2022	STATE OF ODISHA SABITA NAYAK	AMITAV TRIPATHY	//
		VS	VS	()
				//0
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0013376/2022	STATE OF ODISHA ABHIMANYU PANDA VS	SURYAKANTA DWIBEDI VS	// GURUDIJHATIA /145 /2022 ()
444	ABLAPL/0013377/2022	STATE OF ODISHA SWAGATIKA PADHI VS	BIJAYA KUMAR NAYAK (3) VS	// CHANDRASEKHARPUR /303 /2022 ()
445	ABLAPL/0013378/2022	STATE OF ODISHA PRITHIRAJ MALLICK VS	RANJAN KUMAR NAYAK VS	// DHARMASALA /555 /2022 ()
446	ABLAPL/0013379/2022	STATE OF ODISHA NITESH KUMAR SAHU VS	JAGABANDHU SAHU VS	// PADAMPUR /255 /2022 ()
447	ABLAPL/0013380/2022	STATE OF ODISHA BAISHNAB CHARAN PATRA VS	RAMA KRISHNA BISOI VS	// CHANDAKA P.S. /216 /2022 ()
448	ABLAPL/0013381/2022	STATE OF ODISHA ARUN KUMAR SAHU VS	PRADEEP KUMAR DAS VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada *) ICC/0000025/2021
449	ABLAPL/0013382/2022	STATE OF ODISHA BALARAM NAIK VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /186 /2022 ()
450	ABLAPL/0013383/2022	STATE OF ODISHA MADHUSMITA SENAPATI VS	TRILOCHAN BARIK VS	// BALASORE VIGILANCE /29 /2022 ()
451	ABLAPL/0013384/2022	STATE OF ODISHA GANESH CHANDRA DHAL VS	B.N. PANDA (2) VS	// BINJHARPUR /574 /2022 ()
452	ABLAPL/0013385/2022	STATE OF ODISHA SITARANI SAHOO VS	PRIYA RANJAN SINGH VS	// BARBIL /246 /2022 ()
453	ABLAPL/0013386/2022	STATE OF ODISHA SK. ISAQ VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS VS	// RAGHUNATHPUR /187 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0013387/2022	RANJAN KONHAR VS STATE OF ODISHA	LAXMAN PRADHAN VS	KHAJURIPADA /135 /2021 () //
455	ABLAPL/0013388/2022	SAIRUN BIBI VS STATE OF ODISHA(VIG.)	MANOJ KUMAR PANDA VS	BALASORE VIGILANCE /29 /2022 () //
456	ABLAPL/0013389/2022	PITABAS MALIK @ MALICK @ PAPUA VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /415 /2022 () //
457	ABLAPL/0013390/2022	DEBA NARAYAN NANDA @ BABU NANDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BASELI SAHI PS /225 /2022 () //
458	ABLAPL/0013391/2022	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BEGUNIA P.S. /254 /2022 () //
459	ABLAPL/0013392/2022	SANGRAM KESHARI SAHU @ SANGRAM KUMAR SAH VS STATE OF ODISHA	AMISHREE MISHRA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha *) ICC/0002560/2022
460	ABLAPL/0013393/2022	UTTAM PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	CHANDIPUR /84 /2022 () //
461	ABLAPL/0013394/2022	CHAGULU MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /119 /2015 () //
462	ABLAPL/0013395/2022	LALITA MOHAN DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	RAIKIA /100 /2022 () //
463	ABLAPL/0013396/2022	SURAJ KUMAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /173 /2022 () //
464	ABLAPL/0013397/2022	SANYASI BISOYI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP /299 /2022 () //
465	ABLAPL/0013398/2022	GOURI PRADHAN	PRADEEP KUMAR DAS	NAIKANI-DIHI /111 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0013399/2022	ANJAN KUMAR ROUT @ ANJAN ROUT @ ANAM	JASHOBANTA DASH	BARANGA /263 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0013400/2022	SUVENDU SAHANI	PRADEEP KUMAR PRADHAN	JAJPUR SADAR /268 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0013401/2022	RASMIRANJAN BEHERA	ARIJEET MISHRA	RAJNAGAR /101 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0013402/2022	TAPASWINI GOUDA	PRASANTA KUMAR SATAPATHY	BADABAZAR /209 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0013403/2022	RIZWAN @ MD. RIZWAN SAHID	SAMVIT MOHANTY	TIRTOL /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0013404/2022	BISHNU MAJHI	ARUN KUMAR BUDHIA	RAJGANGPUR /255 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0013405/2022	RAGHUNATH ROUL	DHIRENDRA KUMAR MOHAPATRA	JALESWAR /380 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0013406/2022	JHARANA DAS	NRUSINGH CHARAN ROUT	JALESWAR /339 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0013407/2022	SAMANTA SEKHAR MAHANTA	PRIYA RANJAN SINGH	TURUMUNGA /150 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0013408/2022	HEMANTA KUMAR MAHANTA	PRIYA RANJAN SINGH	TURUMUNGA /150 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0013409/2022	CHANDRA SEKHAR NAYAK @ BABLU	KISHORE KUMAR MISHRA	KUMBHARAPARA /228 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0013410/2022	STATE OF ODISHA RAHUL BAGHSINGH VS	LAXMIDHAR MAHAPATRA VS	// CHANDAKA P.S. /221 /2022 ()
478	ABLAPL/0013411/2022	STATE OF ODISHA MANOJ KUMAR SAHOO VS	CHIRANJIB ROUT VS	// KANIHA /266 /2022 ()
479	ABLAPL/0013412/2022	STATE OF ODISHA SAJAN SAMANWAYA VS	AJAYA KUMAR PRADHAN VS	// MANCHESWAR P.S. /220 /2021 ()
480	ABLAPL/0013413/2022	STATE OF ODISHA DIPTI RANJAN ROURTRAY VS	HEMANTA KUMAR ROUT VS	// ORIENT /47 /2021 ()
481	ABLAPL/0013414/2022	STATE OF ODISHA BIJAYA KRUSHNA MISHRA VS	BIKRAM KESHARI BAL VS	// SALIPUR /62 /2021 ()
482	ABLAPL/0013415/2022	STATE OF ODISHA DEBASIS DASH @ KANA RAJA VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /68 /2022 ()
483	ABLAPL/0013416/2022	STATE OF ODISHA DAMAYANTI GIRI VS	ASIT KUMAR JENA VS	// RUPSA /120 /2021 ()
484	ABLAPL/0013417/2022	STATE OF ODISHA RINA DAS @ RANI DAS VS	SUDHANSU SEKHAR DASH VS	// NEMALO /168 /2022 ()
485	ABLAPL/0013418/2022	STATE OF ODISHA SRIKANTA DHAL VS	SURESH KUMAR JENA VS	// NILGIRI /270 /2022 ()
486	ABLAPL/0013419/2022	STATE OF ODISHA RATAN JENA @ TIKA VS	ASIT KUMAR JENA VS	// TALASARI MARINE /51 /2022 ()
487	ABLAPL/0013420/2022	STATE OF ODISHA JALI SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	// PARJANG /453 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0013421/2022	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	JAGATSINGPUR /650 /2022 () //
489	ABLAPL/0013422/2022	SK. AJHARDDIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	NIRAKARPUR /53 /2022 () //
490	ABLAPL/0013423/2022	DILIP NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOP /392 /2022 () //
491	ABLAPL/0013424/2022	HEMRAJ BAG VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KOMNA PS /280 /2019 () //
492	ABLAPL/0013425/2022	TUNI BHUYAN VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	SIMULIA /89 /2022 () //
493	ABLAPL/0013426/2022	PRAKASH MAJHI VS STATE OF ODISHA	J.N.PANDA VS	KESINGA /394 /2022 () //
494	ABLAPL/0013427/2022	BHANJA KISHORE MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	MURUDA /191 /2022 () //
495	ABLAPL/0013428/2022	MANOJ KUMAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /267 /2022 () //
496	ABLAPL/0013429/2022	TRINATH SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /194 /2008 () //
497	ABLAPL/0013430/2022	INDRAJIT MAHANAND VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /45 /2021 () //
498	ABLAPL/0013431/2022	DEBABRATA PATTANAYAK VS STATE OF ODISHA	SAPAN KUMAR PAL VS	MAHILA P.S. BUXIBAZAR /118 /2022 () //
499	ABLAPL/0013432/2022	PINTU @ GIRIJA SANKAR NAYAK	PRADEEP KUMAR KUNDU	CUTTACK SADAR /417 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0013433/2022	STATE OF ODISHA LUCKY BAGH @ LAKI BAGH	PRASANNA KUMAR MISHRA	// SONEPUR /45 /2021
		VS	VS	()
501	ABLAPL/0013434/2022	STATE OF ODISHA ANIL NAYAK	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
502	ABLAPL/0013435/2022	STATE OF ODISHA JAGAN @ JAGARNATH SAHOO	BICHITRA NARAYAN SATAPATHY	// TIRTOL /181 /2019
		VS	VS	()
503	ABLAPL/0013436/2022	STATE OF ODISHA MANOJ PADHAN	PANCHANAN PANIGRAHI	// PARJANG /325 /2021
		VS	VS	()
504	ABLAPL/0013437/2022	STATE OF ODISHA PINTU @ SOUBHAGYA MOHARANA	PANCHANAN PANIGRAHI	// SUKINDA /199 /2022
		VS	VS	()
505	ABLAPL/0013438/2022	STATE OF ODISHA CHARULATA SAMAL @ CHARU SAMAL	SATYABRATA MOHANTY	// TIRTOL /350 /2022
		VS	VS	()
506	ABLAPL/0013439/2022	STATE OF ODISHA SUSANTA GOND	UMAKANTA BARIK	// UMERKOTE /213 /2020
		VS	VS	()
507	ABLAPL/0013440/2022	STATE OF ODISHA DR. TAPAS KUMAR PANDA	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
508	ABLAPL/0013441/2022	STATE OF ODISHA MANAS RANJAN SWAIN	SANGRAM MISHRA	// / /0
		VS	VS	()
509	ABLAPL/0013442/2022	STATE OF ODISHA SHANTILATA SENAPATI @ SHANTI	BICHITRA NARAYAN SATAPATHY	// KUJANGA /391 /2022
		VS	VS	()
510	ABLAPL/0013443/2022	STATE OF ODISHA LALMOHAN MOHANTA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0013444/2022	STATE OF ODISHA LAXMAN PRADHAN VS	BIKRAM RATH VS	// KHUNTUNI /183 /2022 ()
512	ABLAPL/0013445/2022	STATE OF ODISHA DIPTIKANTA NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
513	ABLAPL/0013446/2022	STATE OF ODISHA CHUGUNA JENA VS	BICHITRA NARAYAN SATAPATHY VS	// ABHAYACHANDPUR /330 /2022 ()
514	ABLAPL/0013447/2022	STATE OF ODISHA INDRAJIT MAHANAND VS	PRASANNA KUMAR MISHRA VS	// SONEPUR /68 /2022 ()
515	ABLAPL/0013448/2022	STATE OF ODISHA PAPU @ KRUSHNA CHANDRA ROUT VS	BICHITRA NARAYAN SATAPATHY VS	// KUJANGA /366 /2022 ()
516	ABLAPL/0013449/2022	STATE OF ODISHA KABIRAJ SAHOO VS	SAKTI PRASAD DAS VS	// BHARATPUR PS /367 /2022 ()
517	ABLAPL/0013450/2022	STATE OF ODISHA BENUDHAR PRADHAN VS	SUBIR PALIT VS	// KHANDAGIRI P.S. /38 /2015 ()
518	ABLAPL/0013451/2022	STATE OF ODISHA SHRABAN KUMAR PRATIHARI VS	SARAT CHANDRA DASH VS	// KANPUR /112 /2022 ()
519	ABLAPL/0013452/2022	STATE OF ODISHA TUNA @ PRADIP KUMAR ROUT VS	PRADEEP KUMAR DAS VS	// NANDIPADA /58 /2007 ()
520	ABLAPL/0013453/2022	STATE OF ODISHA SANJAY @ SANJAY KUMAR MOHANTY VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /25 /2022 ()
521	ABLAPL/0013454/2022	STATE OF ODISHA SURENDRA SAHU VS	SUSAMPAD HOTA VS	// GAISILET /220 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0013455/2022	DEEPAK KUMAR JENA @ MANTU VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /362 /2022 () //
523	ABLAPL/0013456/2022	RABINDRA DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CANTONMENT ROAD /58 /2019 () //
524	ABLAPL/0013457/2022	SRIKRUSHNA GUPTA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JALESWAR /186 /2022 () //
525	ABLAPL/0013458/2022	RATAN KUMAR SHARMA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	DHAMA /161 /2022 () //
526	ABLAPL/0013459/2022	SINU @ MRUMAYA @ MRUNMAYA DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /228 /2022 () //
527	ABLAPL/0013460/2022	LOCHAN NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /144 /2022 () //
528	ABLAPL/0013461/2022	SABITA LENKA VS STATE OF ODISHA	PRATIK NAYAK VS	BHUBANESWAR VIGILANCE /31 /2022 () //
529	ABLAPL/0013462/2022	SUBHASHREE SUKRISHNA DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	SAHID NAGAR P.S. /473 /2022 () //
530	ABLAPL/0013463/2022	ASHOK KUMAR KHUNTIA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	KHANDAGIRI P.S. /518 /2022 () //
531	ABLAPL/0013464/2022	MANISH PANDA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	BRAJARAJNAGAR /103 /2022 () //
532	ABLAPL/0013465/2022	MITHUN OJHA @ JATIA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MARKAT NAGAR /164 /2022 () //
533	ABLAPL/0013466/2022	KUMUD RANJAN BEHERA	ASHOK DAS	JARADA /312 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0013467/2022	RABINDRA KUMAR BEHERA	ASHOK DAS	JARADA /312 /2022
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0013468/2022	BASUDEV PANDA	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0013469/2022	BAIKUNTHA BIHARI PRADHAN	BAIJAYANTI MOHANTY	TIRTOL /635 /2022
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0013470/2022	ABHISHEK CHOUDHARY	BIJAYA KUMAR RAGADA	SAMBALPUR CYBER /48 /2022
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0013471/2022	ASHOK KUMAR BARIK	BIRENDRA KUMAR PARDHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0013472/2022	ROUSHAN KHAN	SURYAKANTA DWIBEDI	CHANDAPUR /119 /2022
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0013473/2022	BISWANATH PADHY	DIPTI RANJAN BHOKTA	KORAPUT TOWN /259 /2022
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0013474/2022	GUKULA NAIK @ GOKULANANDA	BIRABAR GANTHIA	ATHGARH /244 /2022
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0013475/2022	DIPAK MALLIK	AKSHAYA KUMAR SAHOO	MAHANGA /263 /2022
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0013476/2022	ASIM KUMAR HALDAR	ANIRUDHA DAS	MALKANGIRI /432 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0013477/2022	MURALIDHAR MOHARANA	PRADEEP KUMAR DASH	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0013478/2022	STATE OF ODISHA BIKA @ HARI JANI VS	SARBESWAR SAHOO VS	// TITILAGARH /275 /2022 ()
546	ABLAPL/0013479/2022	STATE OF ODISHA ABDUL SAJID @ ABDUL SAJID KHAN @ KAPU KHAN @ PINKESHARI KHUNTIA VS	VS VS	// KOMNA PS /280 /2019 ()
547	ABLAPL/0013480/2022	STATE OF ODISHA ATANU DEWRI VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// DABUGAM /155 /2022 ()
548	ABLAPL/0013481/2022	STATE OF ODISHA GOVINDA CHANDRA MULIA VS	BISWAJIT PASAYAT VS	// LALBAG /210 /2022 ()
549	ABLAPL/0013482/2022	STATE OF ODISHA DHARMENDRA BISWAL VS	DEEPAK KUMAR MOHAPATRA VS	// SIMULIA /89 /2022 ()
550	ABLAPL/0013483/2022	STATE OF ODISHA LAMBODAR MOHANTY VS	DAYANIDHI MISHRA VS	// BADABAZAR /263 /2022 ()
551	ABLAPL/0013484/2022	STATE OF ODISHA PADMA @ PADMA CHARAN SWAIN VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR (KODALA) /453 /2022 ()
552	ABLAPL/0013485/2022	STATE OF ODISHA RANJAN SAHOO VS	SANTOSH KUMAR MAHANTY VS	// GURUDIJHATIA /143 /2022 ()
553	ABLAPL/0013486/2022	STATE OF ODISHA STIPHAN GAMANGO VS	R.N.BISWAL VS	// MOHANA /32 /2021 ()
554	ABLAPL/0013487/2022	STATE OF ODISHA MEGHRAJ KETALA (JAIN) VS	SHIB SANKAR MOHANTY VS	// LAXMISAGAR P.S. /355 /2022 ()
555	ABLAPL/0013488/2022	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	DR. SUSANT KUMAR KANUNGO VS	// JAGATSINGPUR /650 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0013489/2022	SANDEEP KUMAR HALDAR VS STATE OF ODISHA	ANIRUDHA DAS VS	MALKANGIRI /432 /2022 () //
557	ABLAPL/0013490/2022	RANJAN KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /171 /2020 () //
558	ABLAPL/0013491/2022	SURESH MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /248 /2022 () //
559	ABLAPL/0013492/2022	SOUMYA RANJAN MAHALIK @ PAPU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /352 /2020 () //
560	ABLAPL/0013493/2022	SANATAN ROUL VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	DHENKANAL TOWN /24 /2018 () //
561	ABLAPL/0013494/2022	SRINIBAS NAYAK VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	DHENKANAL TOWN /24 /2018 () //
562	WPC(OAC)/0002785/2014	GOPABANDHU KUMBHAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
563	CONTC(CP)/0000289/2014	BASANTI PANDA VS STATE OF ODISHA	ASHOK PATTANAİK VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :17/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2022 CONTR/40/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT-MP	ADV.
2	1/2022 CONTR/40/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT-MP	ADV.
3	1/2022 CONTR/40/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT-MP	ADV.
4	1/2022 CONTR/40/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT-MP	ADV.
5	1/2022 EXP/3/2022	PRATAP SINGH-MP	SUBHRANSU BHUSAN MOHANTY
6	1/2022 EXP/3/2022	PRATAP SINGH-MP	SUBHRANSU BHUSAN MOHANTY
7	1/2022 EXP/3/2022	PRATAP SINGH-MP	SUBHRANSU BHUSAN MOHANTY
8	1/2022 EXP/3/2022	PRATAP SINGH-MP	SUBHRANSU BHUSAN MOHANTY
9	2/2022 EXP/4/2022	SARAT CHANDRA SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
10	2/2022 EXP/4/2022	SARAT CHANDRA SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
11	2/2022 CONTR/40/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT-MP	ADV.
12	2/2022 EXP/4/2022	SARAT CHANDRA SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
13	2/2022 CONTR/40/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT-MP	ADV.
14	2/2022 CONTR/40/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT-MP	ADV.
15	2/2022 CONTR/40/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT-MP	ADV.
16	2/2022 EXP/4/2022	SARAT CHANDRA SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
17	2/2022 EXP/4/2022	SARAT CHANDRA SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
18	2/2022 CONTR/40/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT-MP	ADV.
19	3/2022 EXP/1/2022	M/S. KRISHNA CHLORATE PVT. LTD.-MP	
20	3/2022 EXP/1/2022	M/S. KRISHNA CHLORATE PVT. LTD.-MP	
21	4/2022 EXP/2/2022	M/S. GEORGE DISTRIBUTORS PRIVATE LIMITED-MP	
22	4/2022 EXP/2/2022	M/S. GEORGE DISTRIBUTORS PRIVATE LIMITED-MP	
23	4/2022 EXP/2/2022	M/S. GEORGE DISTRIBUTORS PRIVATE LIMITED-MP	
24	28/2022 CRLMA/284/2022	SANY NAYAK-MP	MANAS RANJAN KHATUA
25	28/2022 CRLMA/284/2022	SANY NAYAK-MP	MANAS RANJAN KHATUA
26	29/2022	MALAYA KUMAR DAS-MP	BANSHIDHAR BAUG

27	CRP/24/2022 32/2022 CRLLP/44/2022	STATE OF ODISHA-MP	SAUBHAGYA KETAN NAYAK, A.G.A.
28	32/2022 CRLLP/44/2022	STATE OF ODISHA-MP	SAUBHAGYA KETAN NAYAK, A.G.A.
29	37/2022 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY, MISS TRUPTI SHARMA O.L.
30	41/2022 WPC(TAC)/6/2014	SANJIT KUMAR BARIK-MP	M/S.DURGESH NARAYAN RATH
31	42/2022 WPC(TAC)/5/2014	SANTOSH KUMAR PANDA-MP	M/S.DURGESH NARAYAN RATH
32	42/2022 WPC(TAC)/5/2014	SANTOSH KUMAR PANDA-MP	M/S.DURGESH NARAYAN RATH
33	71/2022 STREV/30/2022	M/S. S.N.M. BUSINESS PVT. LTD.-MP	SIDHARTHA RAY
34	71/2022 STREV/30/2022	M/S. S.N.M. BUSINESS PVT. LTD.-MP	SIDHARTHA RAY
35	72/2022 STREV/30/2022	M/S. S.N.M. BUSINESS PVT. LTD.-MP	SIDHARTHA RAY
36	108/2022 ITA/81/2022	COMMISSIONER OF INCOME TAX (EXEMPTION)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
37	109/2022 ITA/81/2022	COMMISSIONER OF INCOME TAX (EXEMPTION)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
38	200/2022 SA/88/1992	GOURI-MP	M/S.N.C.PATI
39	208/2022 CMAPL/289/2022	KELU CHARAN BEHERA-MP	UMESH CHANDRA BEHERA
40	242/2022 MATA/35/2020	ANINDITA ANURAGINI BEHERA-MP	M/S.SIDHESWAR MOHANTY
41	243/2022 MATA/205/2022	DEEPAK KUMAR LAKRA-MP	PABITRA KUMAR NAYAK
42	244/2022 MATA/206/2022	GOLEKHA CHANDRA MALLIK-MP	RAMESH AGARWAL
43	257/2022 CONTC/6305/2022	GADADHAR PRADHAN-MP	GOPAL PRASAD JENA
44	258/2022 CONTC/1807/2022	SHIBANANDA ROUT-MP	S.P.MANGARAJ
45	276/2022 RVWPET/263/2022	SIBA RAM SAMAL-MP	ADV.
46	277/2022 RVWPET/270/2022	CHINMAYEE SAHOO-MP	RANJITA SINGH
47	278/2022 RVWPET/172/2022	BANK OF BARODA, NAYAPALLI BRANCH-MP	
48	279/2022 RVWPET/273/2022	NILAKANTHA MISHRA-MP	KUNAL KUMAR SWAIN
49	336/2022 RPFAM/257/2022	JAGABANDHU NATH-MP	DEBASISH SAMAL
50	337/2022 RPFAM/258/2022	BASAVA SRIHARI-MP	BISWARANJAN MAHARATHA
51	371/2022 CRLMP/1952/2022	SATYAPRIYA BADAPANDA-MP	SUKANTA KUMAR DALAI
52	372/2022 CRLMP/400/2019	YASHOBANTA NARAYAN PATHY-MP	M/S.NIRANJAN SINGH I
53	373/2022 CRLMP/1999/2022	PRITAM PARIDA-MP	
54	374/2022 CRLMP/1742/2022	KANAKALATA MISHRA-MP	AMIYA KUMAR MOHANTY(A)
55	375/2022 CRLMP/2170/2022	ANUPAM DAS-MP	AMIT PATTNAIK
56	404/2022 WPC(OA)/1474/2018	HEMANTA KUMAR SAHOO-MP	LALATENDU SAMAL
57	443/2022 TRP(C)/397/2022	BABITA BEHERA-MP	BRUNDABAN ROUT

58	444/2022 TRP(C)/398/2022	MITA BRAHMA@PRADHAN-MP	NIRANJAN LENKA
59	445/2022 TRP(C)/287/2022	MANIKYAPRABA PANDA-MP	KOUSIK ANANDA GURU
60	628/2022 FAO/402/2022	MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
61	629/2022 FAO/57/2021	D.SUJATA RAO-MP	DEBARAJ MOHANTY
62	630/2022 FAO/59/2021	SWAPNA BEHERA-MP	DEBARAJ MOHANTY
63	679/2022 CRLREV/294/2022	MILU@BALARAM SAMAL-MP	BIDYUTLATA MOHANTY
64	680/2022 CRLREV/468/2022	NAKULA NAYAK-MP	NIRANJAN PANDA
65	1043/2022 RSA/184/2022	SULTAN BEG-MP	ASHOK KUMAR DASH
66	1044/2022 RSA/233/2022	PANCHANAN MOHANTY-MP	PRASANTA KUMAR SATAPATHY
67	1045/2022 RSA/244/2013	MANJULATA SATAPATHY-MP	M/S.RAMA CH.RATH
68	1046/2022 RSA/266/2022	ADITYA NARAYAN MOHAPATRA-MP	KISHORE KUMAR MISHRA
69	1047/2022 RSA/267/2022	BIJAY KUMAR MOHANTY-MP	DURGA PRASAD PRADHAN
70	1048/2022 RSA/268/2022	SADA SIBA PATTNAIK-MP	PRAFULLA CHANDRA BISWAL
71	1076/2022 CMP/1027/2022	PARBATI DEI-MP	DWARIKA PRASAD MOHANTY
72	1077/2022 CMP/554/2022	ITISHREE BARIK-MP	GOKHE BEHERA
73	1078/2022 CMP/1028/2022	ANAND KUMAR AGARWAL-MP	KALINGA KESHARI MOHAPATRA
74	1079/2022 CMP/1030/2022	TRIBENU NAIK-MP	PRASANTA KUMAR SATAPATHY
75	1080/2022 CMP/614/2022	YOGESH KUMAR JAIN-MP	
76	1081/2022 CMP/1026/2022	SURENDRA KUMAR CHAMPATI-MP	BRAHMANANDA TRIPATHY
77	1082/2022 CMP/1033/2022	M/S. CARAMIC SALES CORPORATION-MP	BANSHIDHAR BAUG
78	1139/2022 MACA/1236/2018	LEGAL MANAGER,BAJAJ ALLIANZ G.I.CO.LTD.-MP	M/S.G.P.DUTTA
79	1140/2022 MACA/1236/2018	LEGAL MANAGER,BAJAJ ALLIANZ G.I.CO.LTD.-MP	M/S.G.P.DUTTA
80	1141/2022 MACA/1236/2018	LEGAL MANAGER,BAJAJ ALLIANZ G.I.CO.LTD.-MP	M/S.G.P.DUTTA
81	1142/2022 MACA/532/2022	URBEL BIRI-MP	SATYABHUSAN DAS
82	1143/2022 MACA/532/2022	URBEL BIRI-MP	SATYABHUSAN DAS
83	1144/2022 MACA/519/2022	SUCHISMITA DAS-MP	JITENDRA MOHANTY
84	1145/2022 MACA/735/2020	LILI PANDA-MP	DEBARAJ MOHANTY
85	1146/2022 MACA/533/2022	NILIMA ROUT-MP	SAMBIT KAR
86	1147/2022 MACA/533/2022	NILIMA ROUT-MP	SAMBIT KAR
87	1148/2022 MACA/1063/2015	M/S.NATIONAL INSURANCE CO.LTD.-MP	MR.SUBRAT SATPATHY
88	1149/2022 MACA/1063/2015	M/S.NATIONAL INSURANCE CO.LTD.-MP	MR.SUBRAT SATPATHY
89	1150/2022	MANAGER (LEGAL), M/S.CHOLAMANDALAM, M.S. GENERAL INSURANCE COMPANY LTD-MP	

90	MACA/534/2022 1151/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.-MP	ANRIL PRASAD DUTTA
91	MACA/535/2022 1152/2022	NATIONAL INSURANCE COMPANY LTD.-MP	G.P DUTTA
92	MACA/536/2022 1162/2022	KATHIA PRADHAN-MP	JAGAMOHAN PATTANAİK
93	WPC(OAC)/278/2016 1163/2022	JAGANNATH BEHERA-MP	JAGAMOHAN PATTANAİK
94	WPC(OAC)/281/2016 1164/2022	SAHADEB ROUT-MP	
95	WPC(OAC)/2347/2001 1165/2022	MINAKETAN MALLICK-MP	
96	WPC(OAC)/2619/2001 1166/2022	DURYODHAN BALLIAR SINGH-MP	
97	WPC(OAC)/3140/2001 1167/2022	SMT. SULOCHANA BEHERA-MP	S.N.BISWAL, P.BHUTIA
98	WPC(OAC)/985/2013 1705/2022	SAMARSEN PATRA-MP	SOUBHAGYA KUMAR DASH
99	CRLA/915/2022 1706/2022	SAMARSEN PATRA-MP	SOUBHAGYA KUMAR DASH
100	CRLA/915/2022 1707/2022	GURMIT SINGH@CHHOTU-MP	M/S.P.C.MISHRA M/S.JULLU KHANSAMA, N.PANDA
101	CRLA/163/2015 1708/2022	LALU PRASAD JHODIA-MP	SUCHIT KUMAR NAYAK
102	CRLA/917/2022 1709/2022	BAGHUA @ NARENDRA BEHERA-MP	BHABANI SHANKAR DASPARIDA
103	CRLA/919/2022 1710/2022	DR. ANTARYAMI SAHOO-MP	BISHNU PRASAD PRADHAN
104	CRLA/920/2022 1711/2022	DR. ANTARYAMI SAHOO-MP	BISHNU PRASAD PRADHAN
105	CRLA/920/2022 1712/2022	TUKUNA CHOUDHURY-MP	GOURI MOHAN RATH
106	CRLA/892/2022 1713/2022	RAME MURMU-MP	BASANTA KUMAR DAS
107	CRLA/921/2022 1714/2022	RAME MURMU-MP	BASANTA KUMAR DAS
108	CRLA/921/2022 1856/2022	BIJAYA KUMAR BARAL-MP	SOUBHAGYA KUMAR DASH
109	BLAPL/7269/2022 1857/2022	DILLIP SAMAL-MP	
110	BLAPL/9388/2022 1858/2022	MIR RAHAT ALLI @ MUNA-MP	MR.BISWARANJAN DASH MR. DAYANANDA MOHAP
111	BLAPL/123/2021 1859/2022	DULI PRADHAN @ BULI-MP	
112	BLAPL/6467/2022 1860/2022	NIRJHARA BIRA-MP	DR. SIMANCHALLA RANJIT
113	BLAPL/1353/2022 1861/2022	TINKU @ BISWAJIT SAMAL-MP	
114	BLAPL/9423/2022 1862/2022	ASIT RANJAN SAHOO-MP	S.S.RAY
115	BLAPL/9868/2021 1863/2022	ANWAR KHAN-MP	SANGRAM KESHARI ROUT
116	BLAPL/9531/2022 1864/2022	ASARUDEEN N-MP	
117	BLAPL/5967/2022 1954/2022	RAKESH KUMAR MALIK-MP	
118	ABLAPL/11920/2022 1955/2022	SATYANARAYAN DASH-MP	
119	ABLAPL/7299/2021 1956/2022	SANKARA RAUTA-MP	
120	ABLAPL/5479/2021 1957/2022	NAKA SANTOSH KUMAR @ N. SANTOSH KUMAR-MP	
	ABLAPL/11287/2022		

121	1958/2022 ABLAPL/9588/2022	PRADEEP KUMAR SENAPATI-MP	
122	1959/2022 ABLAPL/9373/2021	T.DEVI-MP	
123	1960/2022 ABLAPL/8472/2022	NIRANJAN KANHAR-MP	LAXMAN PRADHAN
124	1961/2022 ABLAPL/12432/2022	RAGHABA CHANDRA GIRI-MP	
125	1962/2022 ABLAPL/8020/2022	SANJUKTA BEHERA-MP	
126	1963/2022 ABLAPL/10669/2022	KAMINI JENA-MP	
127	1964/2022 ABLAPL/8145/2020	SIDHARTHA SANKAR DASH @ CHINTU-MP	
128	1965/2022 ABLAPL/10103/2022	ASIF IQBAL-MP	
129	1966/2022 ABLAPL/8976/2022	JNANA RANJAN SAHOO @ GYANARANJAN SAHOO-MP	
130	1967/2022 ABLAPL/6968/2022	SUBALA DHAL-MP	
131	1968/2022 ABLAPL/15232/2020	ASHOK KUMAR MAJHI-MP	DHIRENDRA KUMAR MOHAPATRA
132	1969/2022 ABLAPL/12929/2022	GANGU @ SUSHANTA KUMAR BISWAL-MP	
133	1970/2022 ABLAPL/10729/2020	BHASKAR MAHALIK-MP	
134	1971/2022 ABLAPL/11890/2022	CHANDRAMANI DAS-MP	
135	1972/2022 ABLAPL/9169/2022	SASI SEKHAR RAY-MP	
136	1973/2022 ABLAPL/12119/2022	JIBAN BHOI-MP	
137	1974/2022 ABLAPL/8204/2021	SASMITA PANDA-MP	
138	1975/2022 ABLAPL/10910/2022	JIBAN BHOI-MP	
139	1976/2022 ABLAPL/12112/2022	JIBAN BHOI-MP	
140	1977/2022 ABLAPL/11636/2022	PRAKASH CHANDRA SAHU-MP	
141	1978/2022 ABLAPL/7813/2019	BHUMIRAJ MALLICK-MP	DHANANJAYA NAYAK
142	1979/2022 ABLAPL/8569/2019	JAYANTA KUMAR BEHERA@LITU-MP	
143	1980/2022 ABLAPL/6355/2020	MAHENDRA SAHOO @ BHIBU-MP	
144	1981/2022 ABLAPL/1928/2020	PARAMESWAR PARIDA-MP	S.K.DWIBEDI
145	1982/2022 ABLAPL/11841/2022	RAGHU NAIK @ RAGHUNATH NAIK-MP	
146	1983/2022 ABLAPL/11616/2022	CHINA BAIG @ ABZAL BAIG @ AFZAL BAIG-MP	S.S.RAY
147	1984/2022 ABLAPL/11718/2022	SURYAKANTA MAHASUAR @ SANDHIA @ SANDHYA-MP	
148	1985/2022 ABLAPL/12955/2022	BIRENDRA KUMAR SWAIN-MP	
149	1986/2022 ABLAPL/7360/2022	ARJUN KISHOR KHUNTIA-MP	
150	1987/2022 ABLAPL/7357/2022	ABHAYA SWAIN-MP	
151	1988/2022 ABLAPL/729/2022	PRAKASH CHANDRA BARIK-MP	
152	1989/2022	MANAS KUMAR SAHOO @ MANAS RANJAN SAHOO-MP	

	ABLAPL/15079/2021		
153	1990/2022	K. V. AKHIL-MP	
	ABLAPL/12426/2022		
154	1991/2022	K. SATYAMANI-MP	
	ABLAPL/12543/2022		
155	2331/2022	PRAMOD KUMAR PANDA-MP	M/S.LAXMAN PRADHAN
	CRLMC/1503/2018		
156	2332/2022	BIRANCHI NARAYAN PATI-MP	SIDHARTHA MISHRA
	CRLMC/2986/2022		
157	2333/2022	RAJAT DALEI@RAJAT KU DALEI-MP	SANTOSH KUMAR DWIVEDY
	CRLMC/2987/2022		
158	2334/2022	MANAS RANJAN UDGATA@MANAS UDGATA@MANAS RANJAN MOHAPATRA-MP	
	CRLMC/2662/2022		
159	2335/2022	DAMBARUDHAR SAHOO-MP	GOKHA BEHERA
	CRLMC/2988/2022		
160	2336/2022	SABITRI SANCHAYA SAMITI (S.H.G.)-MP	BIKRAM CHANDRA GHADEI
	CRLMC/2991/2022		
161	2337/2022	PRASANT KUMAR NAYAK@LUDU-MP	MANAS KUMAR CHAND
	CRLMC/2993/2022		
162	2338/2022	ANUPRAJ NAYAK-MP	ALOK KUMAR DAS
	CRLMC/2994/2022		
163	2339/2022	NABA NAYAK @ NABAGHANA NAYAK-MP	LAXMIDHAR MAHAPATRA
	CRLMC/2996/2022		
164	2340/2022	BISWAJYOTI JENA-MP	PRAMOD KUMAR NIGAM @ NAG
	CRLMC/2997/2022		
165	2341/2022	K. DINESH KUMAR-MP	BISWA KUMAR MISHRA
	CRLMC/2998/2022		
166	2342/2022	SIBARAM PANDA-MP	
	CRLMC/1053/2022		
167	2343/2022	SUJAN KANHAR-MP	SATYA RANJAN MULIA
	CRLMC/3000/2022		
168	2344/2022	MANOJ KUMAR-MP	MAMTA MISHRA
	CRLMC/3001/2022		
169	2345/2022	SATYA SUNDAR SWAIN-MP	BABITA SAHU
	CRLMC/3002/2022		
170	2346/2022	GOPAL CHANDRA RAUTA@GOPAL RAUT-MP	BIJAYA KUMAR RAGADA
	CRLMC/898/2022		
171	2347/2022	PRADEEP KUMAR SAHOO-MP	JUGALA KISHORE PANDA
	CRLMC/3004/2022		
172	2348/2022	PRADEEP KUMAR NATH-MP	SASANKA S. SATAPATHY
	CRLMC/3005/2022		
173	2349/2022	BASUDEV SETHI-MP	SMRUTI RANJAN ROUT
	CRLMC/2963/2022		
174	2350/2022	GUNANIDHI NAIK-MP	AMIT KUMAR NATH
	CRLMC/3010/2022		
175	2351/2022	SUDHA NAGESWAR RAO-MP	BRUNDABAN ROUT
	CRLMC/3011/2022		
176	2352/2022	SUMANTA KUMAR BISWAL-MP	JUGALA KISHORE PANDA
	CRLMC/3012/2022		
177	2353/2022	SHREEDHAR SETHY@SRIDHAR SETHI-MP	SOUGAT DASH
	CRLMC/3013/2022		
178	2354/2022	SUNIL SWAIN-MP	SHIB SHANKAR MOHANTY
	CRLMC/3014/2022		
179	2355/2022	SOVAN KUMAR MISHRA-MP	JUGALA KISHORE PANDA
	CRLMC/3015/2022		
180	2356/2022	P. RAJPRAKASH-MP	MILAN KANUNGO
	CRLMC/3017/2022		
181	2357/2022	PRAMOD KUMAR SAHOO-MP	MILAN KANUNGO
	CRLMC/3018/2022		
182	3286/2022	MOHAMMED SADEQUE-MP	KSHIRODA KUMAR ROUT
	WA/1352/2022		
183	3287/2022	MOHAMMED SADEQUE-MP	KSHIRODA KUMAR ROUT
	WA/1352/2022		

184	3288/2022 WA/1356/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
185	3289/2022 WA/1356/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
186	3290/2022 WA/1356/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
187	3291/2022 WA/1357/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
188	3292/2022 WA/1357/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
189	3293/2022 WA/1357/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
190	3294/2022 WA/1358/2022	CHITTARANJAN DASH-MP	ADV.
191	3295/2022 WA/1359/2022	DEBRAJ PATRO-MP	DR. JITENDRA KUMAR LENKA
192	3296/2022 WA/1360/2022	DEBI PRASAD SAHOO-MP	PRAFULLA KUMAR RATH
193	3297/2022 WA/1360/2022	DEBI PRASAD SAHOO-MP	PRAFULLA KUMAR RATH
194	3298/2022 WA/1360/2022	DEBI PRASAD SAHOO-MP	PRAFULLA KUMAR RATH
195	3299/2022 WA/1361/2022	PRADEEP KUMAR NAYAK-MP	DURGESH NARAYAN RATH
196	3300/2022 WA/1361/2022	PRADEEP KUMAR NAYAK-MP	DURGESH NARAYAN RATH
197	14183/2022 WP(C)/27369/2022	THE MANAGEMENT OF M/S STEEL AUTHORITY OF INDIA	BHABANI SANKAR TRIPATHY
198	14184/2022 WP(C)/22834/2022	PRAVAKAR NAYAK-MP	
199	14185/2022 WP(C)/21091/2018	TAMALA DAS-MP	M/S.MANMAYA KUMAR DASH
200	14186/2022 WP(C)/12777/2016	PRABHUDAYAL AGRAWALA-MP	AMITAV TRIPATHY
201	14187/2022 WP(C)/12732/2022	BISWANATH MIRGA-MP	AMITAV TRIPATHY
202	14188/2022 WP(C)/27373/2022	SAMIR KUMAR PATRO-MP	BHABANI SANKAR TRIPATHY (1)
203	14189/2022 WP(C)/27376/2022	DR. S.DIPESH KUMAR PRUSTY-MP	BHABANI SANKAR TRIPATHY (1)
204	14190/2022 WP(C)/27380/2022	PUSPALATA MOHARANA-MP	SRINIVAS MOHANTY
205	14191/2022 WP(C)/27391/2022	GANDHARBA GOUDA-MP	SANTOSH KUMAR MAHANTY
206	14192/2022 WP(C)/27397/2022	SUBRAT SAHOO-MP	ANJAN KUMAR BISWAL
207	14193/2022 WP(C)/27398/2022	YOGESH SAHU-MP	BIRAJA PRASANNA DAS
208	14194/2022 WP(C)/27396/2022	AKSHAYA KUMAR SAHU-MP	PRASANTA KUMAR MISHRA
209	14195/2022 WP(C)/15852/2016	SUSHILABALA MALLICK-MP	M/S.BIJOYA KU BEHERA (1)
210	14196/2022 WP(C)/27400/2022	BISWANATH AGRAWALA-MP	AVIJIT PAL
211	14197/2022 WP(C)/9242/2014	MAHESWAR MUNDA-MP	M/S.ASHOK KU.DAS
212	14198/2022 WP(C)/31708/2021	COLLECTOR, SUBARNAPUR-MP	ADDL. GOVT. ADVOCATE
213	14199/2022 WP(C)/27407/2022	PRIYABRATA NAYAK-MP	SUKANTA KUMAR DALAI
214	14200/2022 WP(C)/10407/2012	SMRUTI RANJAN DAS-MP	M/S.DINESH KUMAR PANDA
215	14201/2022	RAJENDRA KUMAR SAHOO-MP	M/S.DEVASHIS PANDA

216	WP(C)/23653/2019 14202/2022	ARVIND KUMAR SAHU-MP	ARUN KUMAR PATRA
217	WP(C)/27420/2022 14203/2022	ODISHA NON-GAZETTED FOREST SERVICE ASSOCIATION, ATAMBAZON, BHOJIPATNA	SATYABRATA MOHANTY
218	WP(C)/27423/2022 14204/2022	RAJDHANI FRUIT BUSINESS ASSOCIATION-MP	P.K.SATPATHY
219	WP(C)/5170/2020 14205/2022	ODISHA NON-GAZETTED FOREST SERVICE ASSOCIATION, ATAMBAZON, BHOJIPATNA	SATYABRATA MOHANTY
220	WP(C)/27427/2022 14206/2022	M/S REDTECH SOLUTIONS NIDIA PVT. LTD., CUTTACK-MP	PRANAYA KISHORE HARICHANDAN
221	WP(C)/27428/2022 14207/2022	RANJIT KUMAR NAYAK-MP	SATYABRATA MOHANTY
222	WP(C)/27430/2022 14208/2022	DEBES KUMAR DAS-MP	RABI NARAYAN MISHRA
223	WP(C)/27429/2022 14209/2022	HINDUSTAN PETROLEUM-MP	
224	WP(C)/3182/2007 14210/2022	TAPAN KUMAR NANDA-MP	SUSANTA KUMAR DASH
225	WP(C)/27431/2022 14211/2022	TAPAN KUMAR NANDA-MP	SUSANTA KUMAR DASH
226	WP(C)/27432/2022 14212/2022	LAXMIPRIYA BHOI-MP	SHIVSANKAR MOHANTY
227	WP(C)/27433/2022 14213/2022	LAXMIPRIYA BHOI-MP	SHIVSANKAR MOHANTY
228	WP(C)/27433/2022 14214/2022	GOBARDHAN NAYAK-MP	
229	WP(C)/1944/2020 14215/2022	TAPAN KUMAR NANDA-MP	SUSANTA KUMAR DASH
230	WP(C)/27434/2022 14216/2022	MAA SARASWAIT SISU VIDYA MANDIR, BERHAMPUR-MP	DAYANANDA MOHAPATRA
231	WP(C)/27436/2022 14217/2022	RAJ KISHORE SATAPATHY-MP	
232	WP(C)/17760/2022 14218/2022	BHAGABAN NAYAK-MP	DEEPALI MAHAPATRA
233	WP(C)/27439/2022 14219/2022	ORISSA SANDS COMPLEX, M/S IREL INDIA LTD., GANJAM-MP	SURENDRA KISHORE MISHRA
234	WP(C)/27438/2022 14220/2022	MADHUSUDAN SAHOO-MP	
235	WP(C)/27068/2019 14221/2022	M/S NETRANANDA PRADHAN, BBSR-MP	KANANBALA ROY CHOUDHURY
236	WP(C)/27443/2022 14222/2022	SHOBHABATI BARAL-MP	PRASANTA KUMAR NANDA
237	WP(C)/27449/2022 14223/2022	PRABHUBRATA MOHANTY-MP	M/S RAMANATH ACHARYA
238	WP(C)/17836/2018 14224/2022	DEBASISH PATTANAYAK-MP	GYANESWAR SATPATHY
239	WP(C)/27450/2022 14225/2022	BINAYA KUMAR PUROHIT-MP	PRAMOD KUMAR BOHIDAR
240	WP(C)/27451/2022 14226/2022	SUMATI KARUAN-MP	PRAMOD KUMAR BOHIDAR
241	WP(C)/27453/2022 14227/2022	KHETRAMANI APPAT-MP	KARTIK CHANDRA MOHANTY
242	WP(C)/27455/2022 14228/2022	NIMAI CHANDRA MAJHI-MP	GOPINATH MISHRA
243	WP(C)/27461/2022 14229/2022	BARUNA SAHU-MP	SUJAY SHANKER SINGH DEO
244	WP(C)/27460/2022 14230/2022	KELU CHARAN SAHOO-MP	SANJAY KUMAR SAMANTARAY
245	WP(C)/27464/2022 14231/2022	BIBEK GHOSH-MP	ALOK KUMAR MOHAPATRA
246	WP(C)/17316/2022 14232/2022	SURENDRA NAYAK-MP	RAJA KISHORE SAHOO
	WP(C)/27471/2022		

247	14233/2022 WP(C)/27485/2022	BHARATI DAS-MP	BIKRAM RATH
248	14234/2022 WP(C)/27486/2022	BHASKAR CHANDRA SAHOO-MP	SWAPNA KUMAR OJHA
249	14235/2022 WP(C)/5480/2014	M/S.BHUSHAN STEEL-MP	SARADA PRASANNA SARANGI
250	14236/2022 WP(C)/5480/2014	M/S.BHUSHAN STEEL-MP	M/S.PITAMBAR ACHARYA
251	14237/2022 WP(C)/27487/2022	SUJATA RATHA-MP	SWAPNA KUMAR OJHA
252	14238/2022 WP(C)/19522/2020	SINGRAY MARANDI-MP	ALOK KUMAR PANDA
253	14239/2022 WP(C)/7765/2018	CHAITANYA SAHU-MP	M/S.P.K.MOHANTY
254	14240/2022 WP(C)/16625/2014	BASANTA KU.PRUSTY-MP	M/S.BANAMALI SAHOO
255	14241/2022 WP(C)/27501/2022	M/S USHA PROJECTS INDIA PVT. LTD., BBSR-MP	SIDHANT DWIBEDI
256	14242/2022 WP(C)/27502/2022	ARUPA NANDA DHAL-MP	BASUDEV PANDA
257	14243/2022 WP(C)/4557/2021	DEBENDRA KUMAR BINDHANI-MP	AJAYA KUMAR PRADHAN
258	14244/2022 WP(C)/4557/2021	DEBENDRA KUMAR BINDHANI-MP	AJAYA KUMAR PRADHAN
259	14245/2022 WP(C)/4557/2021	DEBENDRA KUMAR BINDHANI-MP	AJAYA KUMAR PRADHAN
260	14246/2022 WP(C)/27505/2022	SMRUTIREKHA SINGHDEO-MP	NEPOLEON SAHANI
261	14247/2022 WP(C)/27506/2022	SMRUTIREKHA SINGHDEO-MP	NEPOLEON SAHANI
262	14249/2022 WP(C)/28198/2019	SANGRAM PATRA-MP	M/S. D.N MAHAPATRA
263	14250/2022 WP(C)/27507/2022	GOPINATH MAHANTA-MP	SUKANTA KUMAR NAYAK
264	14251/2022 WP(C)/27511/2022	BISWANATH SWAIN-MP	N.SARKAR
265	14252/2022 WP(C)/23545/2022	NIBEDITA BAL-MP	
266	14253/2022 WP(C)/25505/2022	M/S BRACE IRON AND STEEL PVT. LTD., NEW DELHI-MP	RUDRA PRASAD KAR
267	14254/2022 WP(C)/19532/2022	SANTOSH KUMAR SAHOO-MP	SAROJ KUMAR DASH
268	14255/2022 WP(C)/27513/2022	PRAMOD KUMAR SAHOO-MP	PRASANTA KUMAR SAHOO
269	14256/2022 WP(C)/27518/2022	MANOJ KUMAR JAISWAL-MP	RAM PRASAD MOHAPATRA
270	14257/2022 WP(C)/12832/2022	PHULAMATI SAHU-MP	SANJUKTA BALA DAS
271	14258/2022 WP(C)/27524/2022	MANOJ KUMAR JAISWAL-MP	RAM PRASAD MOHAPATRA
272	14259/2022 WP(C)/27527/2022	M/S ADHOC JYOTI FILLING STATION, BHADRAK-MP	PRAFULLA CHANDRA DAS
273	14260/2022 WP(C)/27530/2022	KEERTHI MOTORS, RAYAGADA-MP	S.S.RAO
274	14261/2022 WP(C)/27531/2022	IBRAT BANO @ AZIZI-MP	PRASANTA KUMAR NANDA
275	14262/2022 WP(C)/27529/2022	SOMANATH BEHERA-MP	DEBENDRA KUMAR SAHOO 1
276	14263/2022 WP(C)/21888/2011	BASANTI SWAIN-MP	
277	14264/2022 WP(C)/27537/2022	SHAIK SIRRAZUDDIN-MP	BHABANI SANKAR TRIPATHY (1)
278	14265/2022	JYOTI RANJAN MOHAPATRA-MP	DEBARAJ MOHANTY

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WP(C)/27538/2022
14266/2022
WP(C)/25945/2022

BHAGYABATI NAYAK @ DALEI-MP